

**INDEX**  
**TO**  
**LOK SABHA DEBATES**  
**(FIFTEENTH SERIES)**

**VOLUME VII TO IX**

**FOURTH SESSION OF THE FIFTEENTH LOK SABHA**

*February 22, 2010 to May 7, 2010*

*Phalgun 3, 1931 (Saka) to Matsya 17, 1932 (Saka)*



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## HOW TO USE THE INDEX

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A list of abbreviations used in the Index is given below:

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C.A.	—	Calling Attention to Matter of Urgent Public Importance
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Col. 617-18

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Col. 649

Need to construct a Bridge on River Narayani between Kushinagar (Uttar Pradesh) and Bettiah (Bihar) (MUR 377)

(Deb. 28, Vol. IX, 03-05-2010)

Col. 472

Need to declare Ugra Tara Temple in Mahishi District Saharsa in Bihar as a Tourist Place and provide Adequate facilities at the Site of Temple (MUR 377)

(Deb. 6, Vol. VII, 03-03-2010)

Col. 1035

Need to declare Valmiki Nagar in District West Champaran, Bihar as a National Tourist Place (MUR 377)

(Deb. 02, Vol. VII, 23-02-2010)

Col. 717-18

Need to extend Samastipur-Khagaria Passenger Train (Train No. 364) up to Saharsa Junction in Bihar (MUR 377)

(Deb. 20, Vol. VIII, 21-04-2010)

Col. 361

Need to open LPG Agency at Masarhi in Patna, Bihar (MUR 377)

(Deb. 03, Vol. VII, 24-02-2010)

Col. 767

Need to provide Additional Coaches in Koshi Express and Intercity Express Trains (MUR 377)

(Deb. 28, Vol. IX, 03-05-2010)

Col. 472-73

Need to provide Electricity in Villages of Siwan and Chhapra Districts in Bihar under Rajiv Gandhi Gramin Vidyutikaran Yojana (MUR 377)

(Deb. 07, Vol. VII, 04-03-2010)

Col. 390

Need to provide special relief package for rehabilitation of people affected due to recent storm in Northern Bihar (MUR 377)

(Deb. 18, Vol. VIII, 19-04-2010)

Col. 589

Need to re-open Sugar Mill at Hathua, District Gopalganj, Bihar (MUR 377)

(Deb. 30, Vol. IX, 05-05-2010)

Col. 498

Need to re-start the work of Sidhvasarani Irrigation Project in Jamui Parliamentary Constituency, Bihar (MUR 377)

(Deb. 10, Vol. VII, 09-03-2010)

Col. 758

Need to run superfast trains linking Nawada district in Bihar with Delhi and Kolkata (MUR 377)

(Deb. 32, Vol. IX, 07-05-2010)

Col. 566

Need to Strengthen the Ring Dam in District Gopalganj, Bihar facing threats of Erosion and damage by River Gandak (MUR 377)

(Deb. 12, Vol. VIII, 11-03-2010)

Col. 355

Need to undertake Measures to control Floods in Rivers flowing through District West Champaran, Bihar (MUR 377)

(Deb. 14, Vol. VIII, 15-03-2010)

Col. 986

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(Deb. 24, Vol. IX, 27-04-2010)

Col. 573-74

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(Deb. 02, Vol. VII, 23-02-2010)

Col. 503-06

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Col. 125-26

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Col. 319

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Col. 286

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Col. 342-43

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Col. 536-40

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Col. 529-30

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Col. 180

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Col. 243-44

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Col. 149-50

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Col. 133-36

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introduced by Chowdhury, Shri Adhir  
(Deb. 27, Vol. IX, 30-04-2010)  
Col. 926-27

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Authority (Amendment) Bill, 2010  
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(Deb. 27, Vol. IX, 30-04-2010)  
Col. 932

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2010 - Int.  
(Deb. 12, Vol. VIII, 11-03-2010)  
Col. 348

Anti-Hijacking (Amendment) Bill,  
2010 (Insertion of new Section 4A)-  
Introduced by Sale, Shrimati Supriya  
(Deb. 27, Vol. IX, 30-04-2010)  
Col. 927

Appropriation (No. 2) Bill, 2010  
(Deb. 24, Vol. IX, 27-04-2010)  
Col. 699-702

Appropriation (No. 3) Bill, 2010 - Int.  
and Pass  
(Deb. 25, Vol. IX, 28-04-2010)  
Col. 623-35

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Int.  
(Deb. 10, Vol. VII, 09-03-2010)  
Col. 1004

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2010  
(Deb. 18, Vol. VIII, 19-04-2010)  
Col. 752

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Account Bill, 2010 - Int.  
(Deb. 10, Vol. VII, 09-03-2010)  
Col. 1001-03

Ban on Witchcraft Bill, 2010  
(Deb. 27, Vol. IX, 30-04-2010)  
Col. 929-30

Central Universities (Conditions of  
Service of Non-Teaching Staff) Bill,  
2010 - Introduced by Pal,  
Shri Jagdambika  
(Deb. 27, Vol. IX, 30-04-2010)  
Col. 941-78

Civil Liability for Nuclear Damage  
Bill, 2010 - Int.  
(Deb. 32, Vol. IX, 07-05-2010)  
Col. 543-51

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and Regulation) Bill, 2010 - Consid.  
and Passed  
(Deb. 28, Vol. IX, 03-05-2010)  
Col. 486

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(Deb. 16, Vol. VIII, 15-04-2010)  
Col. 273

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(Deb. 14, Vol. VIII, 15-03-2010)  
Col. 955-56

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Col. 370

**Compulsory Registration of Marriage Bill, 2009 - Introduced by Sule, Shrimati Supriya**

(Deb. 27, Vol. IX, 30-04-2010)

Col. 925

**Compulsory Voting Bill, 2009 - Consid.**

(Deb. 27, Vol. IX, 30-04-2010)

Col. 908, 933-78

**Constitution (Amendment) Bill, 2010 (Amendments of Article 85) - introduced by Meghwal, Shri Arjun Ram**

(Deb. 27, Vol. IX, 30-04-2010)

Col. 928

**Constitution (One Hundred and Thirteenth Amendment) Bill, 2010 - Int.**

(Deb. 14, Vol. VIII, 15-03-2010)

Col. 955

**Dispute Redressal Forums**

(Deb. 23, Vol. IX, 26-04-2010)

Col. 439

**Educational Tribunals Bill, 2010 - Int.**

(Deb. 28, Vol. IX, 03-05-2010)

Col. 456

**Employees' State Insurance (Amendment) Bill, 2009 - Consid. & Passed**

(Deb. 28, Vol. IX, 03-05-2010)

Col. 475-84

**Energy Conservation (Amendment) Bill, 2010 - Int.**

(Deb. 09, Vol. VII, 08-03-2010)

Col. 652

**Energy Conservation (Amendment) Bill, 2010 - Consid. & Passed**

(Deb. 29, Vol. IX, 04-05-2010)

Col. 801-06

**Eradication of Unemployment Bill, 2010 - introduced by Chitthan, Shri N.S.V.**

(Deb. 27, Vol. IX, 30-04-2010)

Col. 927

**Farmers (Old Age Pension) Bill, 2010 - Introduced by Thomas, Shri P.T.**

(Deb. 27, Vol. IX, 30-04-2010)

Col. 930

**Finance Bill, 2010 - Consid.**

(Deb. 25, Vol. IX, 28-04-2010)

Col. 629-34

**Finance Bill, 2010 - Contd.**

(Deb. 26, Vol. IX, 29-04-2010)

Col. 368-520

**Finance Bill, 2010 - Int.**

(Deb. 5, Vol. VII, 26-02-2010)

Col. 44

**Foreign Educational Institutions (Regulation of Entry and Operations) Bill, 2010 - Int.**

(Deb. 28, Vol. IX, 03-05-2010)

Col. 457

**Foreign Universities Bill**

(Deb. 20, Vol. VIII, 21-04-2010)

Col. 231-32

**Indian Medical Council (Amendment) Bill, 2009 (Insertion of new Section 23-A) - Introduced by Gandhi, Shri Varun**

(Deb. 27, Vol. IX, 30-04-2010)

Col. 925

**Indian Penal Code (Amendment) Bill, 2010 (Insertion of new Section 335A) - introduced by Chowdhury, Shri Adhir**

(Deb. 27, Vol. IX, 30-04-2010)

Col. 930-31

**Indigent Persons Welfare Bill, 2010 -**  
introduced by Meghwal, Shri Arjun

(Deb. 27, Vol. IX, 30-04-2010)

Col. 929

**Land Acquisition (Amendment) Bill**

(Deb. 23, Vol. IX, 26-04-2010)

Col. 125

**Land Ports Authority of India Bill,**  
2009 - Consid. and Passed

(Deb. 31, Vol. IX, 06-05-2010)

Col. 472-73

**Model Real Estate Bill**

(Deb. 13, Vol. VIII, 12-03-2010)

Col. 167

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on Private Members' Bills and  
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(Deb. 08, Vol. VII, 05-03-2010)

Col. 895

**National Accreditation Regulatory**  
Authority for Higher Educational  
Institutions Bill, 2010 - Int.

(Deb. 28, Vol. IX, 03-05-2010)

Col. 458-59

**National Commission for Minority**  
Educational Institutions (Amendment)  
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(Deb. 29, Vol. IX, 04-05-2010)

Col. 806

**National Green Tribunal Bill, 2009 -**  
Contd. - Consid. & Withdrawn

(Deb. 20, Vol. VIII, 21-04-2010)

Col. 363

**National Green Tribunal Bill, 2009-**  
Consid.

(Deb. 27, Vol. IX, 30-04-2010)

Col. 856-924

**National Institutes of Technology**  
(Amendment) Bill, 2010 - Int.

(Deb. 16, Vol. VIII, 15-04-2010)

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**National Road Safety and Traffic**  
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(Deb. 29, Vol. IX, 04-05-2010)

Col. 778-79

**Need to drop the proposed National**  
Commission for Higher Education and  
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(Deb. 6, Vol. VII, 03-03-2010)

Col. 1036

**Nuclear Liability Bill**

(Deb. 25, Vol. IX, 28-04-2010)

Col. 586-87

**Orissa (Alteration of Name) Bill,**  
2010 - Int.

(Deb. 14, Vol. VIII, 15-03-2010)

Col. 954

**Payment of Gratuity (Amendment)**  
Bill, 2010

(Deb. 21, Vol. IX, 22-04-2010)

Col. 352

**Payment of Gratuity (Amendment)**  
Bill, 2010 - Consid. & Pass

(Deb. 28, Vol. IX, 03-05-2010)

Col. 485

**Persons Living Below Poverty Line**  
(Identification Bill, 2010) - Introduced  
by Maharaj, Shri Satpal

(Deb. 27, Vol. IX, 30-04-2010)

Col. 931

**Pesticide Management Bill**

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 393-94

**Petroleum and Minerals Pipelines**  
(Acquisition of Right of User in Land)  
Amendment Bill, 2010 - Int.

(Deb. 15, Vol. VIII, 16-03-2010)

Col. 827-28

**Plantations Labour (Amendment) Bill,**  
2010

(Deb. 31, Vol. IX, 06-05-2010)

Col. 494-95



Prevention of Insults to National Honour Bill, 2010 (Insertion of new Section 2A) - Introduced by Rajagopal, Shri L.

(Deb. 27, Vol. IX, 30-04-2010)

Col. 926

Prevention of Torture Bill, 2010 - Consid. and Pass

(Deb. 31, Vol. IX, 06-05-2010)

Col. 513

Prevention of Torture Bill, 2010 - Int.

(Deb. 23, Vol. IX, 26-04-2010)

Col. 639-40

Price Control Bill, 2010 - Introduced by Meghwal, Shri Arjun Ram

(Deb. 27, Vol. IX, 30-04-2010)

Col. 928-29

Prohibition of Unfair Practices in Technical Educational Institutions, Medical Educational Institutions and University Bill, 2010 - Int.

(Deb. 28, Vol. IX, 03-05-2010)

Col. 455-56

Prohibition on use of Caste or Religious Title Bill, 2006- Introduced by Rajagopal, Shri L.

(Deb. 27, Vol. IX, 30-04-2010)

Col. 925-26

Public Interest Disclosures (Protection of Informers) Bill, 2009

(Deb. 30, Vol. IX, 05-05-2010)

Col. 212

Setting up of Indian Council of Engineers

(Deb. 20, Vol. VIII, 21-04-2010)

Col. 99

State Bank of India (Amendment) Bill, 2010 - Int.

(Deb. 09, Vol. VII, 08-03-2010)

Col. 652-53

Statutory Resolution RE: Disapproval of Ancient Monuments and Archaeological Sites and Remains (Amendment and Validation) Ordinance, 2010 AND

Ancient Monuments and Archaeological Sites and Remains (Amendment and Validation) Bill, 2010 - Consid. & Pass

(Deb. 14, Vol. VIII, 15-03-2010)

Col. 989

Tamil Nadu Legislative Council Bill, 2010 - Consid. & Passed

(Deb. 31, Vol. IX, 06-05-2010)

Col. 448

The National Green Tribunal Bill, 2009 - Consid.

(Deb. 14, Vol. VIII, 15-03-2010)

Col. 1049-63

Two Child Norm Bill, 2009 - Introduced by Sule, Shrimati Supriya

(Deb. 27, Vol. IX, 30-04-2010)

Col. 924

Victims of Natural Calamities (Rehabilitation and Financial Assistance) Bill, 2010

(Deb. 27, Vol. IX, 30-04-2010)

Col. 928

Voluntary Organization (Regulation) Bill, 2010

(Deb. 27, Vol. IX, 30-04-2010)

Col. 931-32

Wakf (Amendment) Bill, 2010 - Consid. and Pass

(Deb. 32, Vol. IX, 07-05-2010)

Col. 568-69, 577-601

Wakf (Amendment) Bill, 2010 - Int.

(Deb. 24, Vol. IX, 27-04-2010)

Col. 571

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Bio-Diversity Act

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Col. 312-13

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(Deb. 11, Vol. VIII, 10-03-2010)  
Col. 37

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Col. 179-80

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(Deb. 6, Vol. VII, 03-03-2010)  
Col. 830-31

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(Deb. 20, Vol. VIII, 21-04-2010)  
Col. 273-74

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**Bio-Fuels Production**  
(Deb. 27, Vol. IX, 30-04-2010)  
Col. 527-530

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Col. 129-31

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Col. 145

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Col. 198-200

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Col. 336-37

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Col. 323

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Col. 199

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**Need to Expedite the Implementation of Welfare Programmes for Minorities including the Proposals of the Ranganath Mishra Commission - (MUR 377)**

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Col. 560-61

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Col. 100-10

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Col. 699-701

**Setting up of Madarsa Board**

(Deb. 20, Vol. VIII, 21-04-2010)

Col. 202

**Share of Local Bodies in Union Taxes**

(Deb. 17, Vol. VIII, 16-04-2010)

Col. 457

**Solid Waste Management**

(Deb. 32, Vol. IX, 07-05-2010)

Col. 210-14

**Committee****Advisory Committee for Media**

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Col. 655

**Advisory Committees under NYKa**

(Deb. 15, Vol. VIII, 16-03-2010)

Col. 523-28

**Boost Capacity of Major Ports**

(Deb. 14, Vol. VIII, 15-03-2010)

Col. 374-76

**Business Advisory Committee - 14th Report - Presented**

(Deb. 17, Vol. VIII, 16-04-2010)

Col. 507

**Business Advisory Committee - 16th Report - Presented**

(Deb. 30, Vol. IX, 05-05-2010)

Col. 483

**Business Advisory Committee 11th Report - Presented**

(Deb. 02, Vol. VII, 23-02-2010)

Col. 708

**Cases Registered by Vigilance and Monitoring Department**

(Deb. 18, Vol. VIII, 19-04-2010)

Col. 340

**Central Public Awards Committee**

(Deb. 6, Vol. VII, 03-03-2010)

Col. 228-29

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Col. 53-57

**Child Protection Committees**

(Deb. 14, Vol. VIII, 15-03-2010)

Col. 675

**Child Protection Units**

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Col. 163-67

**Claims by Private Developers**

(Deb. 29, Vol. IX, 04-05-2010)

Col. 200-202

**Code of Conduct for Coast Guard**

(Deb. 18, Vol. VIII, 19-04-2010)

Col. 386

**Collaboration with Malaysia in Road Sector**

(Deb. 6, Vol. VII, 03-03-2010)

Col. 378-79

**Committee for Amendment in MMDR Act**

(Deb. 6, Vol. VII, 03-03-2010)

Col. 493

**Committee for Textile Sector**

(Deb. 07, Vol. VII, 04-03-2010)

Col. 225

**Committee on Private Members' Bills and Resolutions - 5th Report - Presented**

(Deb. 07, Vol. VII, 04-03-2010)

Col. 371

**Committee on Public Undertakings- 6th to 8th Reports - Presented**

(Deb. 27, Vol. IX, 30-04-2010)

Col. 814-15

**Committee on Absence of Members from the Sitzings of the House - 1st Report - Presented**

(Deb. 29, Vol. IX, 04-05-2010)

Col. 774

**Committee on Agriculture**

(Deb. 02, Vol. VII, 23-02-2010)

Col. 354

**Committee on Agriculture - 4th and 5th Reports - Presented**

(Deb. 6, Vol. VII, 03-03-2010)

Col. 1038-39

**Committee on Construction of Uniform Balconies**

(Deb. 13, Vol. VIII, 12-03-2010)

Col. 348-49

**Committee on Empowerment of Women - 2nd Report - Presented**

(Deb. 10, Vol. VII, 09-03-2010)

Col. 749



- Committee on Empowerment of Women - 3rd Report - Presented  
(Deb. 29, Vol. IX, 04-05-2010)  
Col. 774
- Committee on Estimates - Election  
(Deb. 03, Vol. VII, 24-02-2010)  
Col. 685
- Committee on Estimates- 4th and 5th Reports - Presented  
(Deb. 24, Vol. IX, 27-04-2010)  
Col. 570
- Committee on Fuller Account Convertibility  
(Deb. 13, Vol. VIII, 12-03-2010)  
Col. 71-73
- Committee on Futures Market  
(Deb. 10, Vol. VII, 09-03-2010)  
Col. 105-06
- Committee on Government Assurances - 5th to 7th Reports - Presented  
(Deb. 30, Vol. IX, 05-05-2010)  
Col. 483
- Committee on IIM  
(Deb. 20, Vol. VIII, 21-04-2010)  
Col. 219-20
- Committee on Members of Parliament Local Area Development Scheme - 1st Report - Presented  
(Deb. 03, Vol. VII, 24-02-2010)  
Col. 683-84
- Committee on National Transport Policy  
(Deb. 24, Vol. IX, 27-04-2010)  
Col. 157-59
- Committee on Papers Laid On The Table - 1st Report - Presented  
(Deb. 21, Vol. IX, 22-04-2010)  
Col. 349
- Committee on Papers Laid on the Table - Second Report (Action Taken) - Laid  
(Deb. 22, Vol. IX, 23-04-2010)  
Col. 517
- Committee on Petitions - 1st to 4th Reports - Presented  
(Deb. 15, Vol. VIII, 16-03-2010)  
Col. 824-25
- Committee on Petitions - 5th and 6th Reports - Presented  
(Deb. 31, Vol. IX, 06-05-2010)  
Col. 327
- Committee on Prices  
(Deb. 6, Vol. VII, 03-03-2010)  
Col. 451-52
- Committee on Private Members' Bills and Resolutions - 6th Report - Presented  
(Deb. 19, Vol. VIII, 20-04-2010)  
Col. 526
- Committee on Protection of Cyber Backing  
(Deb. 28, Vol. IX, 03-05-2010)  
Col. 114
- Committee on Public Accounts - Election  
(Deb. 03, Vol. VII, 24-02-2010)  
Col. 686-87
- Committee on Public Undertakings - 2nd and 3rd Reports- Presented  
(Deb. 08, Vol. VII, 05-03-2010)  
Col. 832
- Committee on Public Undertakings - 5th Report - Presented  
(Deb. 20, Vol. VIII, 21-04-2010)  
Col. 337
- Committee on Public Undertakings - Election  
(Deb. 03, Vol. VII, 24-02-2010)  
Col. 687-88

**Committee on Public Undertakings - Presented**

(Deb. 13, Vol. VIII, 12-03-2010)

Col. 629

**Committee on Public Undertakings- Presented - 6th to 8th Reports**

(Deb. 27, Vol. IX, 30-04-2010)

Col. 814-15

**Committee on RTE Act**

(Deb. 6, Vol. VII, 03-03-2010)

Col. 997-98

**Committee on SFIO**

(Deb. 31, Vol. IX, 06-05-2010)

Col. 310

**Committee on Sikh Riots**

(Deb. 6, Vol. VII, 03-03-2010)

Col. 652-58

**Committee on Subordinate Legislation - 1st and 2nd Reports - Presented**

(Deb. 12, Vol. VIII, 11-03-2010)

Col. 345

**Committee on Subordinate Legislation - 3rd and 4th Reports - Presented**

(Deb. 15, Vol. VIII, 16-03-2010)

Col. 825-26

**Committee on Subordinate Legislation - 5th Report - Presented**

(Deb. 24, Vol. IX, 27-04-2010)

Col. 570

**Committee on the Welfare of Scheduled Castes and Scheduled Tribes - 4th to 6th Reports - Presented**

(Deb. 12, Vol. VIII, 11-03-2010)

Col. 344-45

**Committee on the Welfare of Scheduled Castes and Scheduled Tribes - 7th Report - Presented**

(Deb. 21, Vol. IX, 22-04-2010)

Col. 349

**Committee on the Welfare of Scheduled Castes and Scheduled Tribes -Election**

(Deb. 03, Vol. VII, 24-02-2010)

Col. 688-89

**Committee on Unauthorised Colonies**

(Deb. 32, Vol. IX, 07-05-2010)

Col. 157-58

**Committee on Utilisation of Surplus Salt Pan Lands of Mumbai**

(Deb. 32, Vol. IX, 07-05-2010)

Col. 410-12

**Constitution of Committee for Scheduled Castes**

(Deb. 28, Vol. IX, 03-05-2010)

Col. 152-53

**Constitution of TACs**

(Deb. 23, Vol. IX, 26-04-2010)

Col. 131

**Constitution of TACs**

(Deb. 14, Vol. VIII, 15-03-2010)

Col. 745-883

**Consultative Advisory Committees**

(Deb. 26, Vol. IX, 29-04-2010)

Col. 138-39

**Core Committee on Central Universities**

(Deb. 25, Vol. IX, 28-04-2010)

Col. 465-66

**Credit Rating Agencies**

(Deb. 22, Vol. IX, 23-04-2010)

Col. 151-56

**Defence Expenditure Review**

(Deb. 09, Vol. VII, 08-03-2010)

Col. 301-03

**District Vigilance and Monitoring Committee**

(Deb. 18, Vol. VIII, 19-04-2010)

Col. 449-54

**District Vigilance and Monitoring Committee**

(Deb. 14, Vol. VIII, 15-03-2010)

Col. 199

**Election to Committee - Sree Chitra Tirunal Institute for Medical Sciences and**

**Technology**

(Deb. 26, Vol. IX, 29-04-2010)

Col. 344-45

**Employment to Educated Youths under MGNREGS**

(Deb. 18, Vol. VIII, 19-04-2010)

Col. 516

**Encroachment of Major Port's Land**

(Deb. 23, Vol. IX, 26-04-2010)

Col. 241-46

**Estimation of Poverty**

(Deb. 6, Vol. VII, 03-03-2010)

Col. 922-23

**Estimation of Poverty**

(Deb. 6, Vol. VII, 03-03-2010)

Col. 922-23

**Expert Committee**

(Deb. 4, Vol. VII, 25-02-2010)

Col. 256-60

**Expert Committee for Preventing Rail Accidents**

(Deb. 26, Vol. IX, 29-04-2010)

Col. 272-73

**Fresh Census of BPL People**

(Deb. 18, Vol. VIII, 19-04-2010)

Col. 496-97

**Ghaggar Standing Committee**

(Deb. 25, Vol. IX, 28-04-2010)

Col. 407

**Governing Body of the Indian Council of Medical Research - Election**

(Deb. 17, Vol. VIII, 16-04-2010)

Col. 511-12

**Hindi Advisory Committee**

(Deb. 16, Vol. VIII, 15-04-2010)

Col. 160

**Identification of BPL Families**

(Deb. 09, Vol. VII, 08-03-2010)

Col. 440-44

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Col. 309-13

**Implementation of KRC Report**

(Deb. 18, Vol. VIII, 19-04-2010)

Col. 540-42

**Implementation of Payment of Wages Act, 1936**

(Deb. 18, Vol. VIII, 19-04-2010)

Col. 177-78

**Implementation of Valiathan Committee Recommendations**

(Deb. 27, Vol. IX, 30-04-2010)

Col. 661-62

**Inclusion of Muslim Families in the List of BPL**

(Deb. 20, Vol. VIII, 21-04-2010)

Col. 179-80

**Indian Nursing Council - Election**

(Deb. 09, Vol. VII, 08-03-2010)

Col. 650

**Inquiry into Working of Ordnance Factories**

(Deb. 28, Vol. IX, 03-05-2010)

Col. 407-08

**Insects Affecting Bt. Cotton**

(Deb. 20, Vol. VIII, 21-04-2010)

Col. 223-24

**Internal Government Reforms**

(Deb. 27, Vol. IX, 30-04-2010)

Col. 350-51

**Major Ports**

(Deb. 09, Vol. VII, 08-03-2010)

Col. 81-84

**Marine Products Export Development Authority - Election**

(Deb. 09, Vol. VII, 08-03-2010)

Col. 651

**Meeting of National Horticulture Mission**

(Deb. 15, Vol. VIII, 16-03-2010)

Col. 283-84

**Merger of KIOCL with NMDC**

(Deb. 16, Vol. VIII, 15-04-2010)

Col. 58-59

**Monitoring Committee**

(Deb. 17, Vol. VIII, 16-04-2010)

Col. 272

**Monitoring Committee for Vanishing Companies**

(Deb. 07, Vol. VII, 04-03-2010)

Col. 47-48

**Motion Re: Twelfth Report of Business Advisory Committee**

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Col. 750

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(Deb. 15, Vol. VIII, 16-03-2010)

Col. 127-31

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(Deb. 20, Vol. VIII, 21-04-2010)

Col. 339

**National Policy for Disabled Persons**

(Deb. 28, Vol. IX, 03-05-2010)

Col. 343

**National Road Safety and Transport Policy**

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 114-15

**Need to constitute a Pay Review Committee for the non-teaching staff of Universities in India to bring their pay at par with teachers/officers of the Universities (MUR 377)**

(Deb. 03, Vol. VII, 24-02-2010)

Col. 763-64

**Need to Constitute Vigilance and Monitoring Committees to Oversee Implementation of Various Agricultural Schemes - (MUR 377)**

(Deb. 20, Vol. VIII, 21-04-2010)

Col. 358-59

**Pensionary Benefits to Employees of District Cooperative Banks**

(Deb. 22, Vol. IX, 23-04-2010)

Col. 476

**Performance in Hockey World Cup**

(Deb. 29, Vol. IX, 04-05-2010)

Col. 327-28

**Price Stabilisation Fund Trust**

(Deb. 09, Vol. VII, 08-03-2010)

Col. 125-26

**Public Accounts Committee - 11th to 21st Reports - Presented**

(Deb. 26, Vol. IX, 29-04-2010)

Col. 341

**Public Accounts Committee - 8th to 10th Report - Presented**

(Deb. 12, Vol. VIII, 11-03-2010)

Col. 343-44

**RE: Demand for a Joint Parliamentary Committee to Examine Irregularities and Malpractices in IPL.**

(Deb. 22, Vol. IX, 23-04-2010)

Col. 1-7

**Recommendations of Bhore Committee on Basic Doctors**

(Deb. 17, Vol. VIII, 16-04-2010)

Col. 481

**Recommendations of CCPS**

(Deb. 13, Vol. VIII, 12-03-2010)

Col. 577-78

- Recommendations of Irani Committee**  
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Col. 269-71
- Recommendations of N.C. Saxena Committee**  
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Col. 302-03
- Recommendations of Prof. Yashpal Committee**  
(Deb. 03, Vol. VII, 24-02-2010)  
Col. 284-88
- Report of Ahmed Committee**  
(Deb. 6, Vol. VII, 03-03-2010)  
Col. 463-68
- Report of Dr. Mashelkar Committee**  
(Deb. 31, Vol. IX, 06-05-2010)  
Col. 308-09
- Report of Hoda Committee**  
(Deb. 02, Vol. VII, 23-02-2010)  
Col. 379-80
- Report of Subordinate Legislation Committee**  
(Deb. 29, Vol. IX, 04-05-2010)  
Col. 649-51
- Report of Tendulkar Committee**  
(Deb. 20, Vol. VIII, 21-04-2010)  
Col. 177-79
- Report of the Passenger Services Committee**  
(Deb. 16, Vol. VIII, 15-04-2010)  
Col. 20
- Report on Irregularities in IPOs**  
(Deb. 22, Vol. IX, 23-04-2010)  
Col. 187-88
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(Deb. 32, Vol. IX, 07-05-2010)  
Col. 365-66
- Reservation of Items for MSME Sector**  
(Deb. 6, Vol. VII, 03-03-2010)  
Col. 557-59
- Restructuring of BSNL**  
(Deb. 18, Vol. VIII, 19-04-2010)  
Col. 398
- Restructuring of DRDO**  
(Deb. 28, Vol. IX, 03-05-2010)  
Col. 264-68
- Restructuring of Officers' Cadre in Defence Services**  
(Deb. 23, Vol. IX, 26-04-2010)  
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- Review of Designs of Jetties**  
(Deb. 23, Vol. IX, 26-04-2010)  
Col. 249-50
- Rogi Kalyan Samitis**  
(Deb. 17, Vol. VIII, 16-04-2010)  
Col. 369-70
- Rules Committee-1st Report-laid**  
(Deb. 10, Vol. VII, 09-03-2010)  
Col. 749
- Sachar Committee**  
(Deb. 07, Vol. VII, 04-03-2010)  
Col. 204-09
- Sachar Committee Recommendations**  
(Deb. 26, Vol. IX, 29-04-2010)  
Col. 6-19
- Second Report of Chaturvedi Committee**  
(Deb. 24, Vol. IX, 27-04-2010)  
Col. 177-82
- Security at Railway Stations**  
(Deb. 9, Vol. X, 05-08-2010)  
Col. 81-84
- Selection of Members in various Advisory Committees**  
(Deb. 26, Vol. IX, 29-04-2010)  
Col. 75

**Service Condition of Teachers**

(Deb. 03, Vol. VII, 24-02-2010)

Col. 257-58

**Setting up of Committee on Farmers Problem**

(Deb. 29, Vol. IX, 04-05-2010)

Col. 275

**Setting Up of Patient Welfare Committee**

(Deb. 13, Vol. VIII, 12-03-2010)

Col. 541-46

**Shortage of Staff in AIR/DD Centres**

(Deb. 15, Vol. VIII, 16-03-2010)

Col. 485-86

**Standing Committee on Agriculture - 6th Report - Presented**

(Deb. 21, Vol. IX, 22-04-2010)

Col. 350

**Standing Committee on Agriculture - 7th Report - Presented**

(Deb. 25, Vol. IX, 28-04-2010)

Col. 604-05

**Standing Committee on Agriculture - 8th and 9th Reports - Presented**

(Deb. 28, Vol. IX, 03-05-2010)

Col. 449

**Standing Committee on Chemicals and Fertilizers - 6th to 8th Reports - Presented**

(Deb. 23, Vol. IX, 26-04-2010)

Col. 637

**Standing Committee on Coal and Steel - 4th, 5th to 6th Reports - Presented**

(Deb. 21, Vol. IX, 22-04-2010)

Col. 351

**Standing Committee on Commerce - 92nd Report - Laid**

(Deb. 17, Vol. VIII, 16-04-2010)

Col. 507

**Standing Committee on Commerce - 93rd and 94th Reports - Laid**

(Deb. 26, Vol. IX, 29-04-2010)

Col. 342

**Standing Committee on Defence - 3rd to 5th Reports - Presented**

(Deb. 07, Vol. VII, 04-03-2010)

Col. 371-72

**Standing Committee on Defence - 6th Report - Presented**

(Deb. 16, Vol. VIII, 15-04-2010)

Col. 272

**Standing Committee on Defence - 7th Report - Presented**

(Deb. 32, Vol. IX, 07-05-2010)

Col. 519

**Standing Committee on Energy - 4th to 6th Reports - Presented**

(Deb. 20, Vol. VIII, 21-04-2010)

Col. 337

**Standing Committee on External Affairs - 3rd and 4th Reports - Presented**

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 526

**Standing Committee on External Affairs - 5th and 6th Reports - Presented**

(Deb. 32, Vol. IX, 07-05-2010)

Col. 519

**Standing Committee on Finance - 10th to 20th Reports - Presented**

(Deb. 18, Vol. VIII, 19-04-2010)

Col. 548-49

**Standing Committee on Finance - 7th to 9th Reports - Presented**

(Deb. 13, Vol. VIII, 12-03-2010)

Col. 629

**Standing Committee on Food, Consumer Affairs and Public Distribution - 4th and 5th Reports - Presented**

(Deb. 22, Vol. IX, 23-04-2010)

Col. 51

Standing Committee on Health and Family Welfare - 39th to 42nd Reports - Laid

(Deb. 25, Vol. IX, 28-04-2010)

Col. 605

Standing Committee on Home Affairs - 143rd Report - Laid

(Deb. 01, Vol. VII, 22-02-2010)

Col. 22

Standing Committee on Home Affairs - 144th Report - Laid

(Deb. 24, Vol. IX, 27-04-2010)

Col. 571

Standing Committee on Home Affairs - 145th Report - Laid

(Deb. 31, Vol. IX, 06-05-2010)

Col. 329-30

Standing Committee on Home Affairs-143rd Report- Laid

(Deb. 1, Vol. VII, 22-02-2010)

Col. 22

Standing Committee on Human Resource Development - 219th and 220th Reports - Presented

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 527

Standing Committee on Human Resource Development - 221st Report- Laid

(Deb. 23, Vol. IX, 26-04-2010)

Col. 637-38

Standing Committee on Human Resource Development - 222nd Report- Laid

(Deb. 26, Vol. IX, 29-04-2010)

Col. 343

Standing Committee on Industry - 212th to 214th Reports - Laid

(Deb. 07, Vol. VII, 04-03-2010)

Col. 372

Standing Committee on Industry - 215th to 217th Reports - Laid

(Deb. 18, Vol. VIII, 19-04-2010)

Col. 549-50

Standing Committee on Information Technology - 5th to 8th Reports - Presented

(Deb. 20, Vol. VIII, 21-04-2010)

Col. 337

Standing Committee on Information Technology - 9th to 12th Reports Presented

(Deb. 31, Vol. IX, 06-05-2010)

Col. 327-28

Standing Committee on Labour - 10th and 11th Reports - Presented

(Deb. 21, Vol. IX, 22-04-2010)

Col. 350

Standing Committee on Labour - 12th Report - Presented

(Deb. 31, Vol. IX, 06-05-2010)

Col. 329

Standing Committee on Labour - 8th Report Presented

(Deb. 07, Vol. VII, 04-03-2010)

Col. 372

Standing Committee on Labour - 9th Report - Presented

(Deb. 17, Vol. VIII, 16-04-2010)

Col. 506

Standing Committee on Personnel, Public Grievances, Law and Justice- 37th Report - Laid

(Deb. 10, Vol. VII, 09-03-2010)

Col. 750

Standing Committee on Personnel, Public Grievances, Law and Justice- 38th and 39th Reports - Laid.

(Deb. 26, Vol. IX, 29-04-2010)

Col. 343

Standing Committee on Petroleum and Natural Gas - 2nd Report - Presented

(Deb. 21, Vol. IX, 22-04-2010)

Col. 350-51

Standing Committee on Petroleum and Natural Gas- 3rd Report -Presented

(Deb. 30, Vol. IX, 05-05-2010)

Col. 491

Standing Committee on Railways - 6th and 7th Reports- Presented

(Deb. 16, Vol. VIII, 15-04-2010)

Col. 272

Standing Committee on Rural Development - 6th to 9th Reports- Presented

(Deb. 17, Vol. VIII, 16-04-2010)

Col. 506

Standing Committee on Science and Technology, Environment and Forests- 207th, 208th, 209th Reports - Laid

(Deb. 22, Vol. IX, 23-04-2010)

Col. 518

Standing Committee on Science and Technology, Environment and Forests- 210th Report- Laid

(Deb. 27, Vol. IX, 30-04-2010)

Col. 815

Standing Committee on Science and Technology, Environment and Forests- 204th to 206th Reports - Laid

(Deb. 21, Vol. IX, 22-04-2010)

Col. 351

Standing Committee on Social Justice and Empowerment - 4th to 6th Reports - Presented

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 527

Standing Committee on Transport Tourism and Culture - 154th and 155th Reports - Presented

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 528

Standing Committee on Transport Tourism and Culture - 156th to 158th Reports - Laid

(Deb. 21, Vol. IX, 22-04-2010)

Col. 352

Standing Committee on Transport Tourism and Culture - 159th Report - Laid

(Deb. 31, Vol. IX, 06-05-2010)

Col. 330

Standing Committee on Transport, Tourism and Culture - 151st to 153rd Reports - Laid

(Deb. 6, Vol. VII, 03-03-2010)

Col. 1026

Standing Committee on Urban Development - 6th and 7th Reports - Presented

(Deb. 20, Vol. VIII, 21-04-2010)

Col. 338

Standing Committee on Water Resources - 2nd and 3rd Reports - Presented

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 526-27

Standing Committee on Water Resources-4th Report- Presented

(Deb. 9, Vol. X, 05-08-2010)

Col. 406

Survey on Condition of Poor

(Deb. 14, Vol. VIII, 15-03-2010)

Col. 290

Tendulkar Committee Report on BPL

(Deb. 30, Vol. IX, 05-05-2010)

Col. 38-42

Tobacco Board - Election

(Deb. 09, Vol. VII, 08-03-2010)

Col. 651

Tripartite Committee on Jute

(Deb. 26, Vol. IX, 29-04-2010)

Col. 126-30



**Uniformity in Minimum Wages**  
 (Deb. 28, Vol. IX, 03-05-2010)  
 Col. 294-96

**Upper Yamuna Review Committee**  
 (Deb. 20, Vol. VIII, 21-04-2010)  
 Col. 160-62

**Urban Sector Reforms in Meerut**  
 (Deb. 17, Vol. VIII, 16-04-2010)  
 Col. 428

**Use of Hindi in Embassies**  
 (Deb. 11, Vol. VIII, 10-03-2010)  
 Col. 197-98

**Valiathan Committee Report**  
 (Deb. 13, Vol. VIII, 12-03-2010)  
 Col. 152

**Vigilance and Monitoring Committees**  
 (Deb. 28, Vol. IX, 03-05-2010)  
 Col. 107-12

**Wadhwa Committee on PDS**  
 (Deb. 19, Vol. VIII, 20-04-2010)  
 Col. 435-37

**Commodity**

**Allocation for BPL Families**  
 (Deb. 15, Vol. VIII, 16-03-2010)  
 Col. 572-84

**Allocation for BPL Families**  
 (Deb. 15, Vol. VIII, 16-03-2010)  
 Col. 572-84

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Col. 617-18

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Need to Accept the Proposal of State Government of Orissa to Reduce the Licence Fee for Operation of Government Aviation Training Institute in Bhubaneswar, Orissa (MUR 377)

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Col. 289

Need to Accord Approval for Desilting and Renovation of Gandak Canal in Uttar Pradesh (MUR 377)

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Col. 361-62

Need to Accord Approval to the Proposal of Government of Rajasthan to Introduce Metro Train in Jaipur - (MUR 377)

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Col. 553

Need to Accord Approval to the Proposal of the Government of Andhra Pradesh for Development of a Mega Tourism Circuit in the State (MUR 377)

(Deb. 28, Vol. IX, 03-05-2010)

Col. 469

Need to Accord the Status of an International Airport to Surat Airport and to Set up new Domestic Airports at Amreli and Ahmedabad Besides Connecting all Airports in Gujarat (MUR 377)

(Deb. 12, Vol. VIII, 11-03-2010)

Col. 352

Need to Accord the Status of Indian Institute of Technology to Indian School of Mines, Dhanbad, Jharkhand (MUR377)

(Deb. 14, Vol. VIII, 15-03-2010)

Col. 984

Need to add more categories of works under Members of Parliament Local Area Development Scheme and increase the annual allocation of funds under this scheme (MUR 377)

(Deb. 26, Vol. IX, 29-04-2010)

Col. 363-64

Need to Address the Problems faced by Agriculture Sector and Allocate Adequate Funds to Boost Agricultural Produce in the Country (MUR 377)

(Deb. 12, Vol. VIII, 11-03-2010)

Col. 349-50

Need to Allocate Adequate Funds to Facilitate Early Completion of Gauge Conversion Work on Dindigul-Palani Section in Tamil Nadu (MUR 377)

(Deb. 15, Vol. VIII, 16-03-2010)

Col. 832-33

Need to Allocate Funds under Special Component Plan for Overall Development of SCs/STs in the Country (MUR 377)

(Deb. 14, Vol. VIII, 15-03-2010)

Col. 980-81

Need to Allocate Power to Orissa from Central Pool (MUR 377)

(Deb. 30, Vol. IX, 05-05-2010)

Col. 499-500

Need to allocate power to Tamil Nadu from the upcoming Koodankulam Atomic Power Plant and provide funds for installation of Solar Power Units in the State (MUR 377)

(Deb. 32, Vol. IX, 07-05-2010)

Col. 561-62

Need to Allocate Quota of Natural Gas from K.G. Basin to Tamil Nadu to Meet Requirements of Fertilizer Plants and Upcoming Power Plants in the State (MUR 377)

(Deb. 23, Vol. IX, 26-04-2010)

Col. 644-45

Need to Amend Securitisation Act, 2002 Providing for Relief and Exemption to the Rubber Plantation Sector from Attachment of Collateral in the Event of Non-Payment of Farm Loan (MUR 377)

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 561-62

Need to Announce a Special Package to Provide Drinking Water Facilities in Telengana Region particularly for Karimnagar Parliamentary Constituency, Andhra Pradesh (MUR 377)

(Deb. 23, Vol. IX, 26-04-2010)

Col. 643-44

Need to Announce a Special Rehabilitation Scheme for the People whose Land is being Acquired for the Development of National Highway in Kerala (MUR 377)

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 551

Need to Augment Irrigation Facilities in Eastern Uttar Pradesh (MUR 377)

(Deb. 14, Vol. VIII, 15-03-2010)

Col. 985-86

Need to Ban Illegal Mining of Iron and Manganese Ores in the Country - (MUR 377)

(Deb. 30, Vol. IX, 05-05-2010)

Col. 494

Need to Bring Life Saving and Essential Drugs under Price Control Regime (MUR 377)

(Deb. 31, Vol. IX, 06-05-2010)

Col. 360

Need to Build Goods Yard at Haldia Railway Station in East Midnapore, West Bengal (MUR 377)

(Deb. 24, Vol. IX, 27-04-2010)

Col. 578-79

Need to Central Assistance to Construct Another Legislative Assembly of Uttarakhand at Gairsain (MUR 377)

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 555-56

Need to Check Increasing Level of Pollution in Chandrapur Parliamentary Constituency, Maharashtra (MUR 377)

(Deb. 15, Vol. VIII, 16-03-2010)

Col. 837-38

Need to Check the Erosion Caused by River Saryu in District Gonda, Uttar Pradesh and Rehabilitate the Families Affected due to Floods in the Region (MUR 377)

(Deb. 6, Vol. VII, 03-03-2010)

Col. 1035

Need to Check the Sale of Spurious Drugs in the Country (MUR 377)

(Deb. 14, Vol. VIII, 15-03-2010)

Col. 983

Need to Clear the Proposal to Amend the Cable Television Networks Regulation Act, 1995 submitted by the Government of Maharashtra (MUR 377)

(Deb. 07, Vol. VII, 04-03-2010)

Col. 388-89

Need to Complete Construction of Railway Over Bridge at Kasya-Deoria Road in Deoria Parliamentary Constituency, Uttar Pradesh (MUR 377)

(Deb. 20, Vol. VIII, 21-04-2010)

Col. 361

Need to Connect more areas of West Delhi with Metro - (MUR 377)

(Deb. 31, Vol. IX, 06-05-2010)

Col. 359

Need to Conserve Site of Historical and Archaeological Importance at Mahishi in District Saharsa, Bihar (MUR 377)

(Deb. 23, Vol. IX, 26-04-2010)

Col. 649

Need to Consider Cost Escalation Factor for Grant of Additional Central Assistance for Basic Services to Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (MUR 377)

(Deb. 15, Vol. VIII, 16-03-2010)

Col. 839

Need to Constitute Vigilance and Monitoring Committees to Oversee Implementation of Various Agricultural Schemes (MUR 377)

(Deb. 20, Vol. VIII, 21-04-2010)

Col. 358-59

Need to Construct a Bridge on River Narayani between Kushinagar (Uttar Pradesh) and Bettiah (Bihar) - (MUR 377)

(Deb. 28, Vol. IX, 03-05-2010)

Col. 472

Need to Construct a Four Lane Bridge on NH 8 at Jadeshwar in Gujarat (MUR 377)

(Deb. 15, Vol. VIII, 16-03-2010)

Col. 835

Need to construct a new railway line between Karim Nagar District Headquarters and Hyderabad, Andhra Pradesh (MUR 377)

(Deb. 03, Vol. VII, 24-02-2010)

Col. 762-63

Need to Construct a Pedestrian Subway at Delhi Cantonment Railway Station to Facilitate Movement of Pedestrians (MUR 377)

(Deb. 12, Vol. VIII, 11-03-2010)

Col. 351-52

Need to Construct a Permanent Bridge on River Ghaghra at Kamhariya Ghat in Sant Kabir Nagar Parliamentary Constituency, Uttar Pradesh - (MUR 377)

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 558

Need to Construct a Railway Over Bridge at Level Crossing No. 449 at Rajapalayam Town in Tenkasi Parliamentary Constituency, Tamil Nadu (MUR 377)

(Deb. 14, Vol. VIII, 15-03-2010)

Col. 988

Need to Construct a Subway on NH 45-B for Movement of People between K.K. Nagar and Craw Ford Area in Tiruchirappalli Parliamentary Constituency, Tamil Nadu (MUR 377)

(Deb. 16, Vol. VIII, 15-04-2010)

Col. 289

Need to Construct an Alternative Bridge Over River Teesta to Replace the Coronation Bridge at Sevoke near Siliguri on NH-31C in West Bengal (MUR 377)

(Deb. 14, Vol. VIII, 15-03-2010)

Col. 987

Need to construct an over bridge on level crossing at Jagdishpur in Jaunpur, Uttar Pradesh to facilitate smooth movement of traffic (MUR 377)

(Deb. 09, Vol. VII, 08-03-2010)

Col. 661-62

Need to Construct Mannarkkad Bypass and a New Bridge in Place of Kunthipuzha Bridge on N.H. 213 in Kerala (MUR 377)

(Deb. 23, Vol. IX, 26-04-2010)

Col. 650

Need to Construct Manned Railway Line Crossing in Bhiwani-Mahendragarh Parliamentary Constituency, Haryana - MUR 377

(Deb. 12, Vol. VIII, 11-03-2010)

Col. 350

Need to Construct Railway Overbridge/Under-Bridges in Malkajgiri Parliamentary Constituency, Andhra Pradesh - (MUR 377)

(Deb. 20, Vol. VIII, 21-04-2010)

Col. 359-60

Need to construct railway under-bridges at Thagra Nahar railway crossing on Durg-Bhilai border and at Maroda railway crossing in Bhilai city, in Chhattisgarh (MUR 377)

(Deb. 32, Vol. IX, 07-05-2010)

Col. 564-65

Need to Construct the Road Equipped with Public facilities beneath the Over-Bridge on NH 14 at village Thara in Banaskantha District, Gujarat for easy movement of pedestrians and two wheelers (MUR 377)

(Deb. 07, Vol. VII, 04-03-2010)

Col. 383

Need to Construct Underpasses and Foot Over Bridges on National Highway No. 8 Passing through Valsad Parliamentary Constituency, Gujarat

(Deb. 31, Vol. IX, 06-05-2010)

Col. 359-60

Need to Consult Local M.Ps. in Construction of Roads and Bridges under Pradhan Mantri Gram Sadak Yojana (MUR 377)

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 558-59

Need to Continue the Rebate on Retail Sales on Khadi Products and Provide Financial Assistance to Khadi Sector besides Waiving Outstanding Loan Extended to Khadi Industry (MUR 377)

(Deb. 6, Vol. VII, 03-03-2010)

Col. 1036-1037

Need to Cover all BPL Households under Rajiv Gandhi Gramin Vidyutikaran Yojana in Barmer Parliamentary Constituency, Rajasthan (MUR 377)

(Deb. 16, Vol. VIII, 15-04-2010)

Col. 285

Need to Create a New State of Vidarbha from Maharashtra (MUR 377)

(Deb. 02, Vol. VII, 23-02-2010)

Col. 716-17

Need to Create Orissa Rifle and Name it as 'Bira Surendra Sai Rifle' to strengthen Law and Order situation in Orissa (MUR 377)

(Deb. 15, Vol. VIII, 16-03-2010)

Col. 833

Need to Declare all the Villages in Yol Cantonment Area, Kangra, Himachal Pradesh as Civil Areas (MUR 377)

(Deb. 6, Vol. VII, 03-03-2010)

Col. 1030-1031

Need to Declare Giripar Region of Sirmour District in Himachal Pradesh as a Tribal Area (MUR377)

(Deb. 02, Vol. VII, 23-02-2010)

Col. 716

Need to Declare Valmiki Nagar in District West Champaran, Bihar as a National Tourist Place (MUR 377)

(Deb. 02, Vol. VII, 23-02-2010)

Col. 717-18

Need to Demarcate the Border of Son Chiraiya Sanctuary in Gwalior and give Permission for Quarrying Activities in the Area Near the Sanctuary (MUR 377)

(Deb. 03, Vol. VII, 24-02-2010)

Col. 764

Need to Develop Colachel Port in Kanyakumari, Tamil Nadu, as a major Container Port (MUR 377)

(Deb. 30, Vol. IX, 05-05-2010)

Col. 499

Need to Develop Makanpur in District Kanpur, Uttar Pradesh as a Tourist Centre (MUR 377)

(Deb. 15, Vol. VIII, 16-03-2010)

Col. 838

Need to Develop Old Godavari Bridge, Known as Havaloc Bridge, as a Tourist Spot Linking Rajahmundry and Kovvur in Andhra Pradesh (MUR 377)

(Deb. 21, Vol. IX, 22-04-2010)

Col. 363-64

Need to Direct Bhakra Beas Management Board to Release Water to Rajasthan - (MUR 377)

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 554-55

Need to Drop the Proposal to give cash instead of foodgrains to BPL families and continue with the present system of distribution of foodgrains to BPL families through Public Distribution System

(Deb. 26, Vol. IX, 29-04-2010)

Col. 359-60

Need to Drop the Proposed National Commission for Higher Education and Research Bill, 2010 (MUR 377)

(Deb. 6, Vol. VII, 03-03-2010)

Col. 1036

Need to Enact a Legislation Providing for Stringent Action Against those Indulging in the Sale of Poor Quality Seeds, Spurious Pesticides and Fertilizers in the Country (MUR 377)

(Deb. 16, Vol. VIII, 15-04-2010)

Col. 286

Need to Enact a Legislation to Improve the Service Conditions of Nurses working in Private Sector (MUR 377)

(Deb. 07, Vol. VII, 04-03-2010)

Col. 384

Need to engage 'Central Silk Board' in Procurement of Raw Silk and its supply to Weavers at a reasonable price (MUR 377)

(Deb. 26, Vol. IX, 29-04-2010)

Col. 367

Need to enhance the allocation of funds earmarked for construction of roads under Pradhan Mantri Gram Sadak Yojana for hilly and forest areas of Uttarakhand keeping in view the adverse geographical conditions prevailing in the region (MUR 377)

(Deb. 32, Vol. IX, 07-05-2010)

Col. 563-64

Need to Enhance the Minimum Support Price of Jute to Rs. 3000 per Quintal and Introduce New Technology in the Jute Industry - (MUR 377)

(Deb. 30, Vol. IX, 05-05-2010)

Col. 500

Need to Ensure Adequate Supply of Wheat in Lakshadweep (MUR 377)

(Deb. 26, Vol. IX, 29-04-2010)

Col. 363

Need to Ensure Implementation of Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 by all the States in a time bound manner (MUR 377)

(Deb. 25, Vol. IX, 28-04-2010)

Col. 611

Need to Ensure Timely Completion of Ongoing Road Over Bridge works at Maryala Hundi and other sites on Mysore-Chamrajanagar Broadguage Section in Karnataka by Railways - (MUR 377)

(Deb. 28, Vol. IX, 03-05-2010)

Col. 468

Need to Ensure Transparency in Transportation of Coal from Central Coal Fields Limited Collieries (MUR 377)

(Deb. 23, Vol. IX, 26-04-2010)

Col. 647

Need to Expedite Completion of Panchanada Project in Etawah Parliamentary Constituency, Uttar Pradesh (MUR 377)

(Deb. 31, Vol. IX, 06-05-2010)

Col. 366

Need to Expedite Construction of National Highway No. 28 between Lucknow and Muzaffarpur (MUR 377)

(Deb. 24, Vol. IX, 27-04-2010)

Col. 577-78

Need to Expedite Payment of Compensation to the Persons Affected by the Closure of STD/ISD/PCO booths from 1st January, 2001 to 28th May, 2001 in Jammu and Kashmir - (MUR 377)

(Deb. 28, Vol. IX, 03-05-2010)

Col. 467

Need to expedite the construction of Bhanupalli-Bilaspur-Berry, Ghanauli-Baddi, Nangal-Talwara and Bilaspur-Mandi-Manali-Leh railway line projects in Himachal Pradesh (MUR 377)

(Deb. 32, Vol. IX, 07-05-2010)

Col. 565-66

Need to Expedite the Implementation of Welfare Programmes for Minorities including the Proposals of the Ranganath Mishra Commission (MUR 377)

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 560-61

Need to Expedite the Setting up of Steel Plant in Chandankiyari Block, District Bokaro, Jharkhand and Withdraw Allocation of Coal Block made for the purpose - MUR 377

(Deb. 28, Vol. IX, 03-05-2010)

Col. 470-71

Need to Extend Facilities of BPL Household to the People whose Thatched Houses were Guttled in a fire in Barmer Parliamentary Constituency, Rajasthan (MUR 377)

(Deb. 20, Vol. VIII, 21-04-2010)

Col. 357

Need to extend facilities to the children of SCs/STs community for their social, economic and educational development (MUR 377)

(Deb. 32, Vol. IX, 07-05-2010)

Col. 562

Need to extend Rewanchal Express running between Rewa and Bhopal upto Indore (MUR 377)

(Deb. 26, Vol. IX, 29-04-2010)

Col. 366

Need to Extend Samastipur-Khagaria Passenger Train (Train No. 364) up to Saharsa Junction in Bihar - (MUR 377)

(Deb. 20, Vol. VIII, 21-04-2010)

Col. 361



Need to extend the train No. 838 from Vridhachalam to Salem upto Cuddalore in Tamil Nadu (MUR 377)

(Deb. 32, Vol. IX, 07-05-2010)

Col. 559

Need to Extend the Benefits of Narmada Project to the Drought Affected Region of Patan parliamentary Constituency in Gujarat (MUR 377)

(Deb. 15, Vol. VIII, 16-03-2010)

Col. 833-34

Need to Fill up the Backlog Vacancies of Faculties in Higher Educational Institutions in the Country - MUR 377

(Deb. 28, Vol. IX, 03-05-2010)

Col. 473-74

Need to Formulate Guidelines to Curb the Concentration of Large Number of Power Projects in Vidarbha Region of Maharashtra (MUR 377)

(Deb. 24, Vol. IX, 27-04-2010)

Col. 574

Need to Give Adequate Compensation to Farmers whose Land is being acquired by the Subsidiary of Coal India Limited for Coal Mining in Chandrapur Parliamentary Constituency, Maharashtra (MUR 377)

(Deb. 12, Vol. VIII, 11-03-2010)

Col. 352-53

Need to Give Approval to the Proposal of the Government of Kerala to Start a State Owned Airline Service AIR Kerala (MUR 377)

(Deb. 02, Vol. VII, 23-02-2010)

Col. 718

Need to grant sanction to the proposals submitted by the Government of Gujarat for construction of overhead bridge in Sardar Sarovar Project (MUR 377)

(Deb. 09, Vol. VII, 08-03-2010)

Col. 659

Need to have a Uniform Power Tariff for Industries being run by Indian and Foreign Companies in Tamil Nadu and other Parts of the Country (MUR 377)

(Deb. 21, Vol. IX, 22-04-2010)

Col. 366

Need to Implement Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act and Civil Liberties Act in Letter and Spirit (MUR 377)

(Deb. 23, Vol. IX, 26-04-2010)

Col. 645-46

Need to Improve the Condition of the Haldia Port in West Bengal and Undertake Dredging of various Approach Channels to the Haldia Port (MUR 377)

(Deb. 02, Vol. VII, 23-02-2010)

Col. 719-20

Need to Improve the Service Conditions of Rural Dak Sevaks as per the Postal Service Norms and to Restore the Status of Extra Departmental Sub-post Office in District Jalgaon, Maharashtra (MUR 377)

(Deb. 15, Vol. VIII, 16-03-2010)

Col. 836-37

Need to include Differently Abled Persons in the Ambit of Right to Education Act (MUR 377)

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 559-60

Need to Include Gandhinagar and Karamsad Cities in Gujarat under Jawaharlal Nehru National Urban Renewal Mission Scheme (MUR 377)

(Deb. 15, Vol. VIII, 16-03-2010)

Col. 835-36

Need to include Jodhpur City under the Jawaharlal Nehru National Urban Renewal Mission Scheme (MUR 377)

(Deb. 26, Vol. IX, 29-04-2010)

Col. 361

**Need to Include Kendrapara District of Orissa under National Food Security Mission (MUR 377)**

(Deb. 14, Vol. VIII, 15-03-2010)

Col. 987-88

**Need to include minority concentrated districts like Mahabubnagar, Nizamabad, Kurnool and Kadapa in Andhra Pradesh in Multi Sectoral Development Programme (MUR 377)**

(Deb. 32, Vol. IX, 07-05-2010)

Col. 560

**Need to Include the Text on Freedom Struggle Movement of India in the Syllabus from School to College Level (MUR 377)**

(Deb. 6, Vol. VII, 03-03-2010)

Col. 1036

**Need to Increase the Amount of Honorarium Paid to Anganwadi Workers and bring them at par with State Government Servants (MUR 377)**

(Deb. 14, Vol. VIII, 15-03-2010)

Col. 981

**Need to Increase the Quota of Kerosene for Andhra Pradesh (MUR 377)**

(Deb. 30, Vol. IX, 05-05-2010)

Col. 493

**Need to introduce a ladies special train from Delhi to Khurja (MUR 377)**

(Deb. 09, Vol. VII, 08-03-2010)

Col. 662

**Need to introduce an intercity express between Palakkad and Kozhikode in Kerala (MUR 377)**

(Deb. 09, Vol. VII, 08-03-2010)

Col. 662

**Need to introduce E-commerce for Agricultural Produce in the Country to Ensure Good Returns to the Farmers for their Products (MUR 377)**

(Deb. 10, Vol. VII, 09-03-2010)

Col. 756-57

**Need to issue clear-cut instructions to States for providing reservation to Scheduled Castes and Scheduled Tribes in jobs as per the provisions made in article 16 (4A) of the Constitution (MUR 377)**

(Deb. 32, Vol. IX, 07-05-2010)

Col. 565

**Need to issue guidelines to the Banks to extend educational loans to the students pursuing Nursing Courses (MUR 377)**

(Deb. 32, Vol. IX, 07-05-2010)

Col. 562-63

**Need to Lift Ban on the Export of Cotton**

(Deb. 31, Vol. IX, 06-05-2010)

Col. 363

**Need to Look into the Problems being faced by Cotton Growers in the country (MUR 377)**

(Deb. 31, Vol. IX, 06-05-2010)

Col. 363-64

**Need to Maintain only one Toll Plaza in Dindori Parliamentary Constituency, Maharashtra and Stop Collecting Toll Tax in Tribal Areas - (MUR 377)**

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 556

**Need to Make Yamuna River Pollution Free (MUR 377)**

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 551-52

**Need to Mitigate the Problems of Villagers Residing along Border in Balurghat Parliamentary Constituency, West Bengal - (MUR 377)**

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 561

**Need to Monitor the Quality of Food Items being Served in Trains and also Regularize the Services of Helpers and Vendors working at Railway Platform Stalls (MUR 377)**

(Deb. 07, Vol. VII, 04-03-2010)

Col. 387

- Need to Open LPG Agency at Masaurhi in Patna, Bihar (MUR 377)  
(Deb. 03, Vol. VII, 24-02-2010)  
Col. 767
- Need to Open a Jawahar Navodaya Vidyalaya at Hanur in Chamrajanagar District, Karnataka (MUR 377)  
(Deb. 16, Vol. VIII, 15-04-2010)  
Col. 285
- Need to Open a Kendriya Vidyalaya in Bhanjanagar, Ganjam District, Orissa (MUR 377)  
(Deb. 07, Vol. VII, 04-03-2010)  
Col. 387-88
- Need to Open a Kendriya Vidyalaya in Zahirabad Parliamentary Constituency, Andhra Pradesh (MUR 377)  
(Deb. 16, Vol. VIII, 15-04-2010)  
Col. 284
- Need to Open a Kendriya Vidyalaya in Sambhal Parliamentary Constituency, Uttar Pradesh (MUR 377)  
(Deb. 16, Vol. VIII, 15-04-2010)  
Col. 288
- Need to Open a New Railway Station at Maharajanagar on Tirunelveli-Tiruchendur Section in Tamil Nadu - (MUR 377)  
(Deb. 19, Vol. VIII, 20-04-2010)  
Col. 552-53
- Need to Open a Railways Booking Counter at Kandi in Murshidabad District of West Bengal -(MUR 377)  
(Deb. 20, Vol. VIII, 21-04-2010)  
Col. 357-63
- Need to open level crossing No. 213-C at Himmat Nagar on Ahmedabad - Udaipur railway line at night to give access to the locals for emergency services (MUR 377)  
(Deb. 03, Vol. VII, 24-02-2010)  
Col. 765
- Need to Overcome the Shortage of Vaccines in the country -(MUR 377)  
(Deb. 16, Vol. VIII, 15-04-2010)  
Col. 288
- Need to Protect the Interests of Farmers under the new Fertilizer Policy (MUR 377)  
(Deb. 6, Vol. VII, 03-03-2010)  
Col. 1031
- Need to Provide a Halt to Amritsar-Haridwar Jan Shatabdi Express at Phagwara Railway Station in Kapurthala, Punjab (MUR 377)  
(Deb. 14, Vol. VIII, 15-03-2010)  
Col. 982
- Need to Provide a Special Package for setting up more Primary Health Centres in Warangal Parliamentary Constituency, Andhra Pradesh - (MUR 377)  
(Deb. 21, Vol. IX, 22-04-2010)  
Col. 362-63
- Need to Provide a Special Quota in Government Trade and Business for People Belonging to SCs/STs Communities (MUR 377)  
(Deb. 6, Vol. VII, 03-03-2010)  
Col. 1032
- Need to Provide Additional Coaches in Koshi Express and Intercity Express Trains (MUR 377)  
(Deb. 28, Vol. IX, 03-05-2010)  
Col. 472-73
- Need to Provide Adequate Compensation and Proper Rehabilitation to the Farmers of Chandrapur, Yavatmal and Nagpur Districts whose Land has been acquired by Coal India Limited (MUR 377)  
(Deb. 31, Vol. IX, 06-05-2010)  
Col. 365-66

Need to Provide Adequate Financial and Infrastructural Assistance to the Rose Growers of Hosur in Krishnagiri district of Tamil Nadu and Set up a Rose Export Processing Zone in the Region (MUR 377)

(Deb. 32, Vol. IX, 07-05-2010)

Col. 567-68

Need to Provide Adequate Medical Facilities to Rural Expectant Mothers under National Rural Health Mission in the country - (MUR 377)

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 557

Need to Provide Adequate Number of Railways Rakes for Transporting Cement to the North Eastern Region (MUR 377)

(Deb. 14, Vol. VIII, 15-03-2010)

Col. 982

Need to Provide Adequate Quantity of Fertilizers to Farmers in Zahirabad and Medak Regions of Andhra Pradesh - (MUR 377)

(Deb. 07, Vol. VII, 04-03-2010)

Col. 385

Need to Provide Adequate Water for Irrigation from River Chambal to the Farmers of Kota Division in Rajasthan (MUR 377)

(Deb. 6, Vol. VII, 03-03-2010)

Col. 1034

Need to Provide Basic Facilities to the People Living Below Poverty Line in the country (MUR 377)

(Deb. 23, Vol. IX, 26-04-2010)

Col. 647-48

Need to Provide Central Government Pension to the Freedom Fighters - (MUR 377)

(Deb. 20, Vol. VIII, 21-04-2010)

Col. 362

Need to Provide Compensation to Grape Growers of Maharashtra who have Incurred Losses due to the Refusal of their Consignment by European Countries citing presence of Chemical in the Crop (MUR 377)

(Deb. 28, Vol. IX, 03-05-2010)

Col. 470

Need to Provide Electricity in Villages of Siwan and Chhapra Districts in Bihar under Rajiv Gandhi Gramin Vidyutikaran Yojana - (MUR 377)

(Deb. 07, Vol. VII, 04-03-2010)

Col. 390

Need to Provide Electricity to Mushroom Growers in Punjab at Affordable Rates (MUR 377)

(Deb. 31, Vol. IX, 06-05-2010)

Col. 361

Need to Provide Enhanced Passenger Facilities at Gwalior Railway Station and Develop it as a World Class Station - (MUR 377)

(Deb. 07, Vol. VII, 04-03-2010)

Col. 386-87

Need to Provide Financial Assistance and Relief to Indian Migrant Workers Stranded Abroad Owing to Lack of Valid Work Visas (MUR 377)

(Deb. 10, Vol. VII, 09-03-2010)

Col. 761

Need to Provide Financial Assistance to Farmers who have lost their crops due to fire in Shahjahanpur Parliamentary Constituency, Uttar Pradesh - (MUR 377)

(Deb. 16, Vol. VIII, 15-04-2010)

Col. 287

Need to provide Financial Assistance to the Fruit and Paddy growers who lost their crops due to heavy hailstorm in Anantapur District, Andhra Pradesh (MUR 377)

(Deb. 26, Vol. IX, 29-04-2010)

Col. 361-62

Need to provide financial assistance to the people affected due to hailstorm in Mizoram (MUR 377)

(Deb. 32, Vol. IX, 07-05-2010)

Col. 563

Need to provide financial help to Kerala for Museries Project- a scheme for revitalization and development of ancient cultural sites (MUR 377)

(Deb. 32, Vol. IX, 07-05-2010)

Col. 559-60

Need to Provide Funds for Acceleration of Works under Pradhan Mantri Gram Sadak Yojana in Orissa - (MUR 377)

(Deb. 31, Vol. IX, 06-05-2010)

Col. 367

Need to Provide Funds for Construction of a Parking Lot by Archaeological Survey of India at Mamallapuram in Kancheepuram District, Tamil Nadu to Boost Tourism in the Region - (MUR 377)

(Deb. 24, Vol. IX, 27-04-2010)

Col. 575

Need to Provide Funds for Kanhar Irrigation Project in Sonbhadra District, Uttar Pradesh - (MUR 377)

(Deb. 12, Vol. VIII, 11-03-2010)

Col. 354

Need to Provide Funds for Relief and Rehabilitation of People Affected Due to Severe Storm in Barak Valley and Whole of Assam - (MUR 377)

(Deb. 30, Vol. IX, 05-05-2010)

Col. 495

Need to provide funds for the expeditious completion of Ban Sagar Project under Accelerated Irrigation Benefit Programme (MUR 377)

(Deb. 03, Vol. VII, 24-02-2010)

Col. 766

Need to Provide Houses under Indira Awas Yojana to all the Eligible Persons in Uttar Pradesh - (MUR 377)

(Deb. 24, Vol. IX, 27-04-2010)

Col. 577

Need to Provide Houses under Indira Awas Yojana to People not Included in BPL List and whose Makeshift Houses have been Guttred in Fire in Salepur Parliamentary Constituency, Uttar Pradesh (MUR 377)

(Deb. 23, Vol. IX, 26-04-2010)

Col. 648

Need to Provide Infrastructural Facilities of International Standards at Jaipur and Ajmer Railway Stations in Rajasthan (MUR 377)

(Deb. 26, Vol. IX, 29-04-2010)

Col. 361

Need to provide medical facilities to all the Central Government Pensioners under Central Government Health Scheme (MUR 377)

(Deb. 26, Vol. IX, 29-04-2010)

Col. 366

Need to provide rail, road and basic amenities at the Mausoleum of Madarshan at Makanpur in Kanpur City district, Uttar Pradesh and bring it on the tourist map of India

(Deb. 32, Vol. IX, 07-05-2010)

Col. 566-67

Need to provide railway connectivity between Vadsa and Gadchiroli in Maharashtra (MUR 377)

(Deb. 32, Vol. IX, 07-05-2010)

Col. 560-61

Need to provide reservation to Anglo-Indian community in Central Universities and Central Services (MUR 377)

(Deb. 09, Vol. VII, 08-03-2010)

Col. 658-59

Need to Provide Safe Drinking Water in Telangana Region of Andhra Pradesh (MUR 377)

(Deb. 6, Vol. VII, 03-03-2010)

Col. 1037

Need to Provide Special Financial Package to the Drought Affected Vidarbha Region of Maharashtra - (MUR 377)

(Deb. 21, Vol. IX, 22-04-2010)

Col. 365

Need to provide Special Financial Package to the Government of Manipur to Implement the Recommendations of Sixth Central Pay Commission - (MUR 377)

(Deb. 26, Vol. IX, 29-04-2010)

Col. 359

Need to provide special status to Northern Karnataka Region consisting of Gulbarga, Raichur, Bidar and Koppal District to remove backwardness and regional imbalances (MUR 377)

(Deb. 26, Vol. IX, 29-04-2010)

Col. 365

Need to Provide Suitable Compensation to the Bereaved Families of Brave Police Personnels who Laid Down their Lives while Battling Militants at Norat Jaimal Singh Area, Bhamial in Punjab - (MUR 377)

(Deb. 31, Vol. IX, 06-05-2010)

Col. 362-63

Need to provide the due share of water from Ranjitsagar dam allocated by Bhakra Beas Management Board to Rajasthan to save the standing crops in Bikaner Parliamentary Constituency, Rajasthan (MUR 377)

(Deb. 09, Vol. VII, 08-03-2010)

Col. 661

Need to Provide Title Deeds to Farmers to Facilitate Land Transaction in Idukki District, Kerala - (MUR 377)

(Deb. 20, Vol. VIII, 21-04-2010)

Col. 358

Need to Provide Water for Drinking and Irrigation Purposes in Gujarat - (MUR 377)

(Deb. 28, Vol. IX, 03-05-2010)

Col. 468-69

Need to Re-Open Sugar Mill at Hathua, District Gopalganj, Bihar - (MUR 377)

(Deb. 30, Vol. IX, 05-05-2010)

Col. 498

Need to re-open the railway gate No. 93C on Sabarkantha-Ahmedabad Railway Line near Village Baktapur in Himmatnagar, Gujarat to facilitate movement of villagers (MUR 377)

(Deb. 09, Vol. VII, 08-03-2010)

Col. 660

Need to Re-open the Railway Station at Kavalkinaru, Tirunelveli District, Tamil Nadu (MUR 377)

(Deb. 31, Vol. IX, 06-05-2010)

Col. 361-62

Need to Re-start Flight Service from Balurghat to Dum Dum in West Bengal - (MUR 377)

(Deb. 12, Vol. VIII, 11-03-2010)

Col. 355-56

Need to Re-start Spinning Mill at Sandila in Misrikh Parliamentary Constituency, Uttar Pradesh - (MUR 377)

(Deb. 12, Vol. VIII, 11-03-2010)

Col. 354-55

Need to re-start the work of Sidhvasarani Irrigation Project in Jamui Parliamentary Constituency, Bihar (MUR 377)

(Deb. 10, Vol. VII, 09-03-2010)

Col. 758

Need to Record the Data Pertaining to Scheduled Tribes Residing in Delhi in Census 2011 (MUR 377)

(Deb. 31, Vol. IX, 06-05-2010)

Col. 367-68

Need to Recover Licence fee from Big and Multinational Companies Operating Food Outlets at Railway Stations (MUR 377)

(Deb. 12, Vol. VIII, 11-03-2010)

Col. 350-51

Need to Redefine the Parameters for determination of Poverty level with a view to have an equitable allocation of funds for the Poverty Alleviation Programmes - (MUR 377)

(Deb. 26, Vol. IX, 29-04-2010)

Col. 367-68

Need to Reintroduce Trains connecting Churu Parliamentary Constituency with other parts of the country- (MUR 377)

(Deb. 03, Vol. VII, 24-02-2010)

Col. 764-65

Need to Relax Age Limit for Apprentices and Give Preference to Legal Heirs of Displaced Persons in Recruitment at Salem Steel Plant, Tamil Nadu - (MUR 377)

(Deb. 02, Vol. VII, 23-02-2010)

Col. 719

Need to Release a Commemorative Coin in Honour of Bharat Kesari Mannathu Padmanabhan, an Eminent Social Reformer of Kerala - (MUR 377)

(Deb. 6, Vol. VII, 03-03-2010)

Col. 1031-32

Need to release central share of funds for Barmer Lift Water Supply Project to provide water in Barmer and Jaisalmer districts of Rajasthan - (MUR 377)

(Deb. 09, Vol. VII, 08-03-2010)

Col. 656

Need to Release Funds for the Development and Conservation of Ponds in Bhopal, Rewa and Satna in Madhya Pradesh -(MUR 377)

(Deb. 16, Vol. VIII, 15-04-2010)

Col. 287

Need to Release Funds under Central Road Fund for Construction of Roads in Cuddalore Parliamentary Constituency, Tamil Nadu - (MUR 377)

(Deb. 24, Vol. IX, 27-04-2010)

Col. 572-73

Need to Release remaining Funds for Brihan Mumbai Storm Water Drainage Project in Maharashtra - (MUR 377)

(Deb. 21, Vol. IX, 22-04-2010)

Col. 363

Need to Rename the Trivandrum International Airport as Dr. K.R. Narayanan International Airport (MUR 377)

(Deb. 14, Vol. VIII, 15-03-2010)

Col. 979-80

Need to Render Financial assistance to the Indian Citizens facing problems in foreign countries due to lack of proper travel documents - (MUR 377)

(Deb. 03, Vol. VII, 24-02-2010)

Col. 762

Need to Repeal the Prasar Bharti Act, 1990 to bring Doordarshan and All India Radio under Direct Government Control - (MUR 377)

(Deb. 24, Vol. IX, 27-04-2010)

Col. 576

Need to Resolve the Issue of Sharing of Water of Hogenekkal Falls between Tamil Nadu and Karnataka - (MUR 377)

(Deb. 07, Vol. VII, 04-03-2010)

Col. 383-84

Need to Restore Athoor Anicut Channel in Athoor Village of Dindigul District, Tamil Nadu - (MUR 377)

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 553-54

Need to Restore the Quota of MPs to Recommend for Admission in Kendriya Vidyalayas - (MUR 377)

(Deb. 24, Vol. IX, 27-04-2010)

Col. 579

Need to Revamp the Power System in Faizabad Parliamentary Constituency, Uttar Pradesh under Accelerated Power Development Reforms Programme - (MUR 377)

(Deb. 30, Vol. IX, 05-05-2010)

Col. 496

Need to Review the Decision of De-Recognition of Gurukul Kangri, a Deemed University of Haridwar, Uttarakhand - (MUR 377)

(Deb. 14, Vol. VIII, 15-03-2010)

Col. 984-85

Need to Review the Functioning of Directorate of Weed Science Research, Jabalpur, Madhya Pradesh - (MUR 377)

(Deb. 14, Vol. VIII, 15-03-2010)

Col. 983-84

Need to Review the Norms for Determining Central Share to State and Prioritize the Piped Water Supply Projects to Tackle the Fluoride Problems in Naupada District of Orissa - (MUR 377)

(Deb. 02, Vol. VII, 23-02-2010)

Col. 718

Need to run superfast trains linking Nawada District in Bihar with Delhi and Kolkata - (MUR 377)

(Deb. 32, Vol. IX, 07-05-2010)

Col. 566

Need to Safeguard the Interest of Farmers whose Land is being Acquired for Construction of Ganga Express Highway in Kaushambi Parliamentary Constituency of Pratapgarh District in Uttar Pradesh (MUR 377)

(Deb. 10, Vol. VII, 09-03-2010)

Col. 757

Need to Sanction Funds for Construction of Bridges and Thuravoor-Pamba Road Connecting Alappuzha and Kottayam Districts of Kerala - (MUR 377)

(Deb. 02, Vol. VII, 23-02-2010)

Col. 715

Need to set up 'Chambal Regiment' to Solve Unemployment Problem of Youth in Bhind-Morena Regions of Madhya Pradesh - (MUR 377)

(Deb. 24, Vol. IX, 27-04-2010)

Col. 576

Need to set up a Bench of Allahabad High Court in Gorakhpur, Uttar Pradesh (MUR 377)

(Deb. 15, Vol. VIII, 16-03-2010)

Col. 834-35

Need to set up a Central Agriculture University in Tikamgarh, Madhya Pradesh - (MUR 377)

(Deb. 24, Vol. IX, 27-04-2010)

Col. 577

Need to set up a Fine Arts University in Mavelikkara, District Alappuzha, Kerala (MUR 377)

(Deb. 02, Vol. VII, 23-02-2010)

Col. 715

Need to set up a Monitoring Mechanism to Ensure Payment of Wages to Labourers under Mahatma Gandhi National Rural Employment Guarantee Act - (MUR 377)

(Deb. 24, Vol. IX, 27-04-2010)

Col. 574-75



Need to set Up a Radio Station in Dausa Parliamentary Constituency, Rajasthan - (MUR 377)

(Deb. 20, Vol. VIII, 21-04-2010)

Col. 363

Need to set Up a Railway Station at Pulamon in Kerala - (MUR 377)

(Deb. 20, Vol. VIII, 21-04-2010)

Col. 360

Need to set up a Rural Medical College in Murshidabad District of West Bengal - (MUR 377)

(Deb. 07, Vol. VII, 04-03-2010)

Col. 384-85

Need to set up a Special Campus of Aligarh Muslim University with Provision of Medical and Engineering Education in Dhubri District of Assam - (MUR 377)

(Deb. 28, Vol. IX, 03-05-2010)

Col. 474-75

Need to set up CGHS Dispensaries in Madhav Puram and Shatabdi Nagar in Meerut Parliamentary Constituency, Uttar Pradesh - (MUR 377)

(Deb. 30, Vol. IX, 05-05-2010)

Col. 496-97

Need to set up Effluent Treatment Plants for the Industrial Units in and around Erode, Tamil Nadu Releasing Toxic Effluents Posing Danger to Contamination of Water for Drinking and Irrigation Purposes - (MUR 377)

(Deb. 24, Vol. IX, 27-04-2010)

Col. 579-80

Need to set up Effluent Treatment Plants under Central Scheme in Warangal Parliamentary Constituency, Andhra Pradesh - (MUR 377)

(Deb. 16, Vol. VIII, 15-04-2010)

Col. 286-87

Need to Start Work on Bhanupalli-Bilaspur-Berry, Ghanauli-Baddi, Nangal-Talwara and Bilaspur-Mandi-Manali-Leh Railway Line Projects and extend Kolkata-Anandpur Sahib-Nangal Dam Express upto Una in Himachal Pradesh - (MUR 377)

(Deb. 07, Vol. VII, 04-03-2010)

Col. 385-86

Need to Stop the Practice of Hiring the Services of Private Security Guards in BSNL through Open Market - (MUR 377)

(Deb. 31, Vol. IX, 06-05-2010)

Col. 366-67

Need to stop trafficking along Indo-Bangladesh border via West Bengal - (MUR 377)

(Deb. 32, Vol. IX, 07-05-2010)

Col. 568

Need to Streamline the Procedure for Issuance of Passport under Tatkal Scheme in Regional Passport Office, Hyderabad, Andhra Pradesh - (MUR 377)

(Deb. 28, Vol. IX, 03-05-2010)

Col. 467-68

Need to Strengthen the Ring Dam in District Gopalganj, Bihar facing threats of Erosion and Damage by River Gandak - (MUR 377)

(Deb. 12, Vol. VIII, 11-03-2010)

Col. 355

Need to Strengthen the River Embankments with a View to Protect it from Breach and Erosion Caused by Tidal Waves in Sundarbans Areas particularly in Joynagarm Parliamentary Constituency, West Bengal - (MUR 377)

(Deb. 23, Vol. IX, 26-04-2010)

Col. 651-52

Need to take Appropriate Measures to Counter the Threat Posed by RPF - a Militant Group in Manipur, to oust non-Manipuris - (MUR 377)

(Deb. 31, Vol. IX, 06-05-2010)

Col. 364

Need to take Effective Steps to Mitigate the Impact of Global Warming - (MUR 377)

(Deb. 6, Vol. VII, 03-03-2010)

Col. 1033

Need to take step to Check the Declining Water Level in Pratappgarh and Kaushambi District of Uttar Pradesh - (MUR 377)

(Deb. 15, Vol. VIII, 16-03-2010)

Col. 838

Need to take steps for Release of Residents of Barmer Parliamentary Constituency and Jaisalmer languishing in Pakistani Jails (MUR 377)

(Deb. 31, Vol. IX, 06-05-2010)

Col. 360-61

Need to take steps to address the problems being faced by civilians in defence areas of Malkajgiri Parliamentary Constituency, Andhra Pradesh - (MUR 377)

(Deb. 09, Vol. VII, 08-03-2010)

Col. 657-58

Need to take steps to Check Recurring Floods in Gomti River in Sultanpur Parliamentary Constituency, Uttar Pradesh - (MUR 377)

(Deb. 28, Vol. IX, 03-05-2010)

Col. 469-70

Need to take steps to Ensure Quality and Standards in Manufacturing of Paints and Cosmetics as per the norms fixed by Bureau of Indian Standards - (MUR 377)

(Deb. 28, Vol. IX, 03-05-2010)

Col. 474

Need to take steps to open Haldia Paradip Internal Waterways - (MUR 377)

(Deb. 09, Vol. VII, 08-03-2010)

Col. 662-63

Need to take steps to Prevent Increasing Incidents of Suicides by Farmers in the Drought affected Vidharbha Region of Maharashtra - (MUR 377)

(Deb. 16, Vol. VIII, 15-04-2010)

Col. 283-84

Need to take Stringent Action against Persons Indulging in the Sale of Expired Drugs and Putting the Lives of Patients at Risk in Tamil Nadu - (MUR 377)

(Deb. 30, Vol. IX, 05-05-2010)

Col. 500

Need to take up the Issue of Construction of Dam by China on River Tsangpo in Tibet in the International Fora (MUR 377)

(Deb. 23, Vol. IX, 26-04-2010)

Col. 643

Need to trace youths from Kerala who went Missing while Working in Different Sea Vessels (MUR 377)

(Deb. 30, Vol. IX, 05-05-2010)

Col. 492-93

Need to Undertake a Fresh Survey for the Construction of Stage-2 of Kandi Canal in Punjab - (MUR 377)

(Deb. 21, Vol. IX, 22-04-2010)

Col. 362

Need to Undertake Construction of Road Linking Vathirayiruppu Pilavakkal Dam Foot Hills with Varusanadu in Theni District, Tamil Nadu - MUR 377

(Deb. 07, Vol. VII, 04-03-2010)

Col. 389

Need to Undertake Development of Backward Areas in Cities in the Country particularly in North East Delhi Parliamentary Constituency - (MUR 377)

(Deb. 30, Vol. IX, 05-05-2010)

Col. 494-95

Need to Undertake Development works in Tribal Areas and Allot Forest Land to Adivasis in Bharuch Parliamentary Constituency, Gujarat - (MUR 377)

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 556-57

Need to Undertake Dredging of River Bakulahi Passing through Rai Bareilly and Pratappgarh Districts in Uttar Pradesh and also Construct Dams, Check Dams and Bridges on the River (MUR 377)

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Col. 446

Memorandum of Understanding between the Hindustan Steelworks Construction Limited and the Ministry of Steel for the year 2010-2011

(Deb. 21, Vol. IX, 22-04-2010)

Col. 349

Memorandum of Understanding between the HMT Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2010-2011

(Deb. 31, Vol. IX, 06-05-2010)

Col. 324



Memorandum of Understanding between the Housing and Urban Development Corporation Limited and the Ministry of Housing and Urban Poverty Alleviation for the year 2010-2011.

(Deb. 27, Vol. IX, 30-04-2010)

Col. 808

Memorandum of Understanding between the India Trade Promotion Organization and the Department of Commerce, Ministry of Commerce and Industry for the year 2010-2011

(Deb. 23, Vol. IX, 26-04-2010)

Col. 634

Memorandum of Understanding between the Indian Drugs and Pharmaceuticals Limited and the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers for the year 2010-2011

(Deb. 26, Vol. IX, 29-04-2010)

Col. 332

Memorandum of Understanding between the Indian Oil Corporation Limited and the Ministry of Petroleum and Natural Gas for the year 2010-2011

(Deb. 26, Vol. IX, 29-04-2010)

Col. 336

Memorandum of Understanding between the Indian Railway Finance Corporation Limited and the Ministry of Railways for the year 2010-2011

(Deb. 16, Vol. VIII, 15-04-2010)

Col. 271

Memorandum of Understanding between the Indian Rare Earths Limited and the Department of Atomic Energy, for the year 2010-2011

(Deb. 30, Vol. IX, 05-05-2010)

Col. 465

Memorandum of Understanding between the Indian Renewable Energy Development Agency Limited and the Ministry of New and Renewable Energy for the year 2010-2011

(Deb. 32, Vol. IX, 07-05-2010)

Col. 510

Memorandum of Understanding between the Instrumentation Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2010-2011

(Deb. 26, Vol. IX, 29-04-2010)

Col. 337

Memorandum of Understanding between the IRCON International Limited and the Ministry of Railways for the year 2010-2011

(Deb. 26, Vol. IX, 29-04-2010)

Col. 33

Memorandum of Understanding between the ITI Limited and the Department of Telecommunications, Ministry of Communications and Information Technology for the year 2010-2011

(Deb. 28, Vol. IX, 03-05-2010)

Col. 446

Memorandum of Understanding between the Karnataka Antibiotics and Pharmaceuticals Limited and the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers for the year 2010-2011

(Deb. 26, Vol. IX, 29-04-2010)

Col. 332

Memorandum of Understanding between the KIOCL (formerly Kudremukh Iron Ore Company Limited) and the Ministry of Steel for the year 2010-2011

(Deb. 21, Vol. IX, 22-04-2010)

Col. 348

Memorandum of Understanding between the M/s Hindustan Photo Films Manufacturing Company Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2010-2011

(Deb. 26, Vol. IX, 29-04-2010)

Col. 337

Memorandum of Understanding between the Madras Fertilizers Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers for the year 2010-2011

(Deb. 31, Vol. IX, 06-05-2010)

Col. 322

Memorandum of Understanding between the Mahanagar Telephone Nigam Limited and the Department of Telecommunications, Ministry of Communications and Information Technology for the year 2010-2011

(Deb. 28, Vol. IX, 03-05-2010)

Col. 446

Memorandum of Understanding between the Manganese Ore (India) Limited and the Ministry of Steel for the year 2010-2011

(Deb. 21, Vol. IX, 22-04-2010)

Col. 349

Memorandum of Understanding between the Mazagon Dock Limited and the Department of Defence Production, Ministry of Defence for the year 2010-2011

(Deb. 23, Vol. IX, 26-04-2010)

Col. 635

Memorandum of Understanding between the MECON Limited and the Ministry of Steel for the year 2010-2011

(Deb. 21, Vol. IX, 22-04-2010)

Col. 349

Memorandum of Understanding between the Mineral Exploration Corporation Limited and the Ministry of Mines for the year 2010-2011

(Deb. 24, Vol. IX, 27-04-2010)

Col. 549

Memorandum of Understanding between the Mishra Dhatu Nigam Limited and the Department of Defence Production, Ministry of Defence for the year 2010-2011

(Deb. 18, Vol. VIII, 19-04-2010)

Col. 547

Memorandum of Understanding between the MMTC Limited and the Department of Commerce, Ministry of Commerce and Industry for the year 2010-2011

(Deb. 23, Vol. IX, 26-04-2010)

Col. 634

Memorandum of Understanding between the MSTC Limited and the Ministry of Steel for the year 2010-2011

(Deb. 21, Vol. IX, 22-04-2010)

Col. 348

Memorandum of Understanding between the National Aluminium Company Limited and the Ministry of Mines for the year 2010-2011

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 515

Memorandum of Understanding between the National Backward Classes Finance and Development Corporation and the Ministry of Social Justice and Empowerment for the year 2009-2010

(Deb. 18, Vol. VIII, 19-04-2010)

Col. 547

Memorandum of Understanding between the National Fertilizers Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers for the year 2010-2011

(Deb. 31, Vol. IX, 06-05-2010)

Col. 322

Memorandum of Understanding between the National Hydro Power Corporation Limited and the Ministry of Power for the year 2010-2011

(Deb. 27, Vol. IX, 30-04-2010)

Col. 810

Memorandum of Understanding between the National Projects Construction Corporation Limited and the Ministry of Water Resources for the year 2010-2011

(Deb. 25, Vol. IX, 28-04-2010)

Col. 604

Memorandum of Understanding between the National Seeds Corporation Limited and the Department of Agriculture and Cooperation, Ministry of Agriculture for the year 2010-2011

(Deb. 24, Vol. IX, 27-04-2010)

Col. 555

Memorandum of Understanding between the National Textile Corporation Limited and the Ministry of Textiles for the year 2010-2011

(Deb. 26, Vol. IX, 29-04-2010)

Col. 335

Memorandum of Understanding between the NEPA Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2010-2011

(Deb. 31, Vol. IX, 06-05-2010)

Col. 325

Memorandum of Understanding between the Neyveli Lignite Corporation Limited and the Ministry of Coal for the year 2010-2011

(Deb. 25, Vol. IX, 28-04-2010)

Col. 587

Memorandum of Understanding between the NMDC Limited and the Ministry of Steel for the year 2010-2011

(Deb. 21, Vol. IX, 22-04-2010)

Col. 349

Memorandum of Understanding between the North Eastern Electric Power Corporation Limited and the Ministry of Power for the year 2010-2011

(Deb. 27, Vol. IX, 30-04-2010)

Col. 810

Memorandum of Understanding between the North Eastern Handicrafts and Handlooms Development Corporation Limited and the Ministry of Development of North Eastern Region for the year 2010-2011

(Deb. 24, Vol. IX, 27-04-2010)

Col. 549

Memorandum of Understanding between the Nuclear Power Corporation of India Limited and the Department of Atomic Energy for the year 2010-2011

(Deb. 30, Vol. IX, 05-05-2010)

Col. 465

Memorandum of Understanding between the Pawan Hans Helicopters Limited and the Ministry of Civil Aviation for the year 2010-2011

(Deb. 21, Vol. IX, 22-04-2010)

Col. 346

Memorandum of Understanding between the PEC Limited and the Department of Commerce, Ministry of Commerce & Industry for the year 2010-2011

(Deb. 18, Vol. VIII, 19-04-2010)

Col. 546

Memorandum of Understanding between the Power Finance Corporation Limited and the Ministry of Power for the year 2010-2011

(Deb. 17, Vol. VIII, 16-04-2010)

Col. 502

Memorandum of Understanding between the Power Grid Corporation of India Limited and the Ministry of Power for the year 2010-2011

(Deb. 22, Vol. IX, 23-04-2010)

Col. 515

Memorandum of Understanding between the Project and Development India Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers for the year 2010-2011

(Deb. 31, Vol. IX, 06-05-2010)

Col. 322

Memorandum of Understanding between the Rajasthan Electronics and Instruments Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2010-2011

(Deb. 26, Vol. IX, 29-04-2010)

Col. 337

Memorandum of Understanding between the Rashtriya Chemicals and Fertilizers Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers, for the year 2010-2011

(Deb. 31, Vol. IX, 06-05-2010)

Col. 322

Memorandum of Understanding between the Rashtriya Ispat Nigam Limited and the Ministry of Steel for the year 2010-2011

(Deb. 21, Vol. IX, 22-04-2010)

Col. 348

Memorandum of Understanding between the Richardson and Cruddas (1972) Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2010-2011

(Deb. 26, Vol. IX, 29-04-2010)

Col. 337

Memorandum of Understanding between the Scooters India Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2010-2011

(Deb. 31, Vol. IX, 06-05-2010)

Col. 325

Memorandum of Understanding between the Shipping Corporation of India Limited and Ministry of Shipping for the year 2010-11

(Deb. 28, Vol. IX, 03-05-2010)

Col. 444

Memorandum of Understanding between the SJVN Limited and the Ministry of Power for the year 2010-2011

(Deb. 22, Vol. IX, 23-04-2010)

Col. 515

Memorandum of Understanding between the State Farms Corporation of India Limited and the Department of Agriculture and Cooperation, Ministry of Agriculture for the year 2010-2011

(Deb. 24, Vol. IX, 27-04-2010)

Col. 555

Memorandum of Understanding between the State Trading Corporation of India Limited and the Department of Commerce, Ministry of Commerce and Industry for the year 2010-2011

(Deb. 23, Vol. IX, 26-04-2010)

Col. 634

Memorandum of Understanding between the Steel Authority of India Limited and the Ministry of Steel for the year 2010-2011

(Deb. 21, Vol. IX, 22-04-2010)

Col. 348

Memorandum of Understanding between the Telecommunications Consultants India Limited and the Department of Telecommunications, Ministry of Communications and Information Technology for the year 2010-2011

(Deb. 28, Vol. IX, 03-05-2010)

Col. 446

Memorandum of Understanding between the THDC India Limited and the Ministry of Power for the year 2010-2011.

(Deb. 27, Vol. IX, 30-04-2010)

Col. 810

Memorandum of Understanding between the Tungabhadra Steel Products Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2010-2011

(Deb. 26, Vol. IX, 29-04-2010)

Col. 337-38

Memorandum of Understanding between the Tyre Corporation of India Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2010-2011.

(Deb. 31, Vol. IX, 06-05-2010)

Col. 326

Memorandum of Understanding between the Uranium Corporation of India Limited and the Department of Atomic Energy, for the year 2010-2011

(Deb. 30, Vol. IX, 05-05-2010)

Col. 464

Memorandum of Understanding between the WAPCOS Limited and the Ministry of Water Resources for the year 2010-2011

(Deb. 25, Vol. IX, 28-04-2010)

Col. 604

Need to make Misrikh Parliamentary Constituency, Kanpur City and Jajmau of Uttar Pradesh, Pollution free (MUR 377)

(Deb. 03, Vol. VII, 24-02-2010)

Col. 766-67

Notification under Section 204 of the Andaman and Nicobar Islands (Panchayats) Regulation, 1994

(Deb. 10, Vol. VII, 09-03-2010)

Col. 737

Notification under Sub-section (1) of Section 33 of the National Rural Employment Guarantee Act, 2005

(Deb. 10, Vol. VII, 09-03-2010)

Col. 736-37

Notification under Sub-Section (4) of Section 18 of the Citizenship Act, 1955

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 516

Notification issued under article 356(3) of the Constitution

(Deb. 1, Vol. VII, 22-02-2010)

Col. 22

Notification issued under Section 80G of the Income Tax Act, 1961

(Deb. 08, Vol. VII, 05-03-2010)

Col. 829

Notification issued under Section 2 of the Narcotic Drugs and Psychotropic Substance Act, 1985

(Deb. 08, Vol. VII, 05-03-2010)

Col. 830

Notification issued under Section 38 of the Biological Diversity Act, 2002

(Deb. 30, Vol. IX, 05-05-2010)

Col. 470

Notification issued under Sub-Section (2) of Section (1) Science and Engineering Research Board Act, 2008

(Deb. 30, Vol. IX, 05-05-2010)

Col. 465

Notification Issued under the Essential Commodities Act, 1955

(Deb. 07, Vol. VII, 04-03-2010)

Col. 370

Notification under Environment (Protection) Act, 1986

(Deb. 30, Vol. IX, 05-05-2010)

Col. 470-71

Notification under Petroleum and Natural Gas Regulatory Authority Board Act, 2006

(Deb. 26, Vol. IX, 29-04-2010)

Col. 335

Notification under Section (1) of Section 3 of the Navy Act, 1957

(Deb. 28, Vol. IX, 03-05-2010)

Col. 446

Notification under Section 12 and 13 of the Environment (Protection) Act, 1986

(Deb. 6, Vol. VII, 03-03-2010)

Col. 1024

Notification under Section 124 of the Major Port Trusts Act, 1963

(Deb. 14, Vol. VIII, 15-03-2010)

Col. 944

Notification under Section 159 of the Customs Act, 1962

(Deb. 22, Vol. IX, 23-04-2010)

Col. 512

Deb. 13, Vol. VIII, 12-03-2010)

Col. 235

Notification under Section 17 of the Mines and Minerals (Development and Regulation) Act, 1957

(Deb. 15, Vol. VIII, 16-03-2010)

Col. 795

Notification under Section 178 of the Electricity Act, 2003

(Deb. 27, Vol. IX, 30-04-2010)

Col. 811

Notification under Section 179 of the Electricity Act, 2003

(Deb. 32, Vol. IX, 07-05-2010)

Col. 514

Notification under Section 18G of the Industries (Development and Regulation) Act, 1951

(Deb. 28, Vol. IX, 03-05-2010)

Col. 444

Notification under Section 24 of the All India Council for Technical Education Act, 1987

(Deb. 30, Vol. IX, 05-05-2010)

Col. 480

Notification Under Section 26 of the Coastal Aquaculture Authority Act, 2005

(Deb. 02, Vol. VII, 23-02-2010)

Col. 705

Notification under Section 26 of the Environment (Protection) Act, 1986

(Deb. 6, Vol. VII, 03-03-2010)

Col. 1024

Notification under Section 26 of the National Investigation Agency Act, 2008

(Deb. 29, Vol. IX, 04-05-2010)

Col. 755

(Deb. 24, Vol. IX, 27-04-2010)

Col. 551-52

Notification under Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957

(Deb. 15, Vol. VIII, 16-03-2010)

Col. 795

Notification under Section 296 of the Income Tax Act, 1961

(Deb. 32, Vol. IX, 07-05-2010)

Col. 513

(Deb. 22, Vol. IX, 23-04-2010)

Col. 512

(Deb. 08, Vol. VII, 05-03-2010)

Col. 829

Notification under Section 296 of the Securities and Exchange Board of India Act, 1992

(Deb. 22, Vol. IX, 23-04-2010)

Col. 513

Notification under Section 3 of the Environment (Protection) Act, 1986

(Deb. 20, Vol. VIII, 21-04-2010)

Col. 328

- Notification under Section 33 of the National Council for Teacher Education Act, 1993  
(Deb. 25, Vol. IX, 28-04-2010)  
Col. 600
- Notification under Section 37 of the Telecom Regulatory Authority of India Act, 1997  
(Deb. 13, Vol. VIII, 12-03-2010)  
Col. 624  
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Col. 704-05
- Notification under Section 38 of the Central Excise Act, 1944  
(Deb. 22, Vol. IX, 23-04-2010)  
Col. 512
- Notification under Section 38 of the Drugs and Cosmetics Act, 1940  
(Deb. 22, Vol. IX, 23-04-2010)  
Col. 516
- Notification under Section 38 of the Prevention of Cruelty to Animals Act, 1960  
(Deb. 15, Vol. VIII, 16-03-2010)  
Col. 798
- Notification under Section 39 of the Bureau of Indian Standards Act, 1986.  
(Deb. 24, Vol. IX, 27-04-2010)  
Col. 554  
(Deb. 10, Vol. VII, 09-03-2010)  
Col. 742
- Notification under Section 48 of the Foreign Exchange Management Act, 1999  
(Deb. 08, Vol. VII, 05-03-2010)  
Col. 829
- Notification under Section 5 of the Central Sales Act, 1956  
(Deb. 22, Vol. IX, 23-04-2010)  
Col. 513
- Notification under Section 50 of the State Bank of India Act, 2005  
(Deb. 22, Vol. IX, 23-04-2010)  
Col. 513
- Notification under Section 8 of the Biological Diversity Act, 2002  
(Deb. 20, Vol. VIII, 21-04-2010)  
Col. 328
- Notification under Section 97 of the Protection of Plant Varieties and Farmer's Rights Act, 2001;  
Notification under Section 39 of the Bureau of Indian Standards Act, 1986  
(Deb. 10, Vol. VII, 09-03-2010)  
Col. 742
- Notification Under Section S3 of the Unlawful Activities (Prevention) Act, 1967  
(Deb. 02, Vol. VII, 23-02-2010)  
Col. 704
- Notification under Sections 12 and 13 of the Environment (Protection) Act, 1986  
(Deb. 25, Vol. IX, 28-04-2010)  
Col. 589
- Notification under Sections 6 and 25 of the Environment (Protection) Act, 1986  
(Deb. 12, Vol. VIII, 11-03-2010)  
Col. 331-32
- Notification under Sub-Section (6) of Section 3 of the Essential Commodities Act, 1955  
(Deb. 07, Vol. VII, 04-03-2010)  
Col. 370
- Notification under Sub-Section (6) of Section 3 of the Essential Commodities Act, 1955  
(Deb. 19, Vol. VIII, 20-04-2010)  
Col. 516

Notification under Sub-clause (1) of Clause 13 of the Liquefied Petroleum Gas (Regulation of Supply and Distribution) Order, 2000

(Deb. 26, Vol. IX, 29-04-2010)

Col. 355

Notification under Sub-Section (3) of Section 13 of the Central Silk Board Act, 1948

(Deb. 31, Vol. IX, 06-05-2010)

Col. 323

Notification under Sub-Section (1) of Section 34 of the National Institutes of Technology Act, 2007

(Deb. 30, Vol. IX, 05-05-2010)

Col. 480

Notification under sub-section (1) of Section 63 of the Wild Life (Protection) Act, 1972

(Deb. 25, Vol. IX, 28-04-2010)

Col. 589

Notification under Sub-Section (1) of the Section 619A of the Companies Act, 1955

(Deb. 22, Vol. IX, 23-04-2010)

Col. 512

Notification under Sub-Section (2) of Section 11 of the Lotteries (Regulation) Act, 1998

(Deb. 19, Vol. VIII, 20-04-2010)

Col. 516

Notification under sub-section (2) of Section 23 of the Prevention of Food Adulteration Act, 1954

(Deb. 32, Vol. IX, 07-05-2010)

Col. 515-16

Notification under Sub-Section (2) of Section 24 of the said Act

(Deb. 23, Vol. IX, 26-04-2010)

Col. 636

Notification under Sub-Section (2) of Section 25 of the Private Security (Regulation) Act, 2005

(Deb. 15, Vol. VIII, 16-03-2010)

Col. 800

Notification under Sub-Section (2) of Section 3 of the Jute Packaging Materials (Compulsory use in Packing Commodities) Act 1987

(Deb. 12, Vol. VIII, 11-03-2010)

Col. 341

Notification under Sub-Section (2) of Section 38 of the Central Excise Act, 1944

(Deb. 32, Vol. IX, 07-05-2010)

Col. 513

(Deb. 17, Vol. VIII, 16-04-2010)

Col. 492

Notification under Sub-Section (2) of Section 46 of Manipur University Act, 2005

(Deb. 15, Vol. VIII, 16-03-2010)

Col. 801

Notification under Sub-Section (3) of Section 155 of the Sashastra Seema Bal Act, 2007

(Deb. 15, Vol. VIII, 16-03-2010)

Col. 801

Notification under Sub-Section (3) of Section 156 of Indo-Tibetan Border Police Force Act, 1992

(Deb. 29, Vol. IX, 04-05-2010)

Col. 754

Notification under Sub-Section (3) of Section 17 of the Export (Quality Control and Inspection) Act, 1963

(Deb. 32, Vol. IX, 07-05-2010)

Col. 511

Notification under Sub-Section (3) of Section 18 of the Central Reserve Police Force Act, 1949

(Deb. 29, Vol. IX, 04-05-2010)

Col. 755



- Notification under Sub-Section (3) of Section 21 of the Coinage Act, 1906  
(Deb. 15, Vol. VIII, 16-03-2010)  
Col. 802  
(Deb. 13, Vol. VIII, 12-03-2010)  
Col. 622
- Notification under Sub-Section (3) of Section 22 of the Central Industrial Security Force Act, 1968  
(Deb. 29, Vol. IX, 04-05-2010)  
Col. 754  
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Col. 551
- Notification under Sub-Section (3) of Section 3 of the Agricultural Produce Grading and Marking Act, 1937  
(Deb. 24, Vol. IX, 27-04-2010)  
Col. 555
- Notification under Sub-Section (3) of Section 30 of the Railway Claims Tribunal Act, 1987  
(Deb. 12, Vol. VIII, 11-03-2010)  
Col. 340
- Notification under Sub-Section (3) of Section 31 of the Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003  
(Deb. 32, Vol. IX, 07-05-2010)  
Col. 516-17
- Notification under Sub-Section (3) of Section 458 of the Merchant Shipping Act, 1958  
(Deb. 23, Vol. IX, 26-04-2010)  
Col. 633
- Notification under Sub-Section (3) of Section 49 of the State Bank of India Act, 1955  
(Deb. 17, Vol. VIII, 16-04-2010)  
Col. 491-92
- Notification under Sub-Section (3) of Section 62 of the State Bank of India (Subsidiaries Banks) Act, 1959  
(Deb. 17, Vol. VIII, 16-04-2010)  
Col. 491-92
- Notification under Sub-Section (3) of Section 63 of the Competition Act, 2002  
(Deb. 4, Vol. VII, 25-02-2010)  
Col. 353
- Notification under Sub-Section (3) of Section 63 of the Water (Prevention and Control of Pollution) Act, 1974  
(Deb. 15, Vol. VIII, 16-03-2010)  
Col. 798
- Notification under Sub-Section (3) of Section 642 of the Companies Act, 1956  
(Deb. 21, Vol. IX, 22-04-2010)  
Col. 346-47
- Notification under Sub-Section (3) of Section 79 of the Limited Liability Partnership Act, 2008  
(Deb. 21, Vol. IX, 22-04-2010)  
Col. 347
- Notification under Sub-Section (4) of Section (1)  
(Deb. 03, Vol. VII, 24-02-2010)  
Col. 682
- Notification under Sub-Section (4) of Section 124 of the Major Port Trusts Act, 1963  
(Deb. 23, Vol. IX, 26-04-2010)  
Col. 633
- Notification under Sub-Section (4) of Section 23A of the Regional Rural Banks Act, 1976  
(Deb. 32, Vol. IX, 07-05-2010)  
Col. 513
- Notification under Sub-Section (4) of Section 26 of the Coir Industry Act, 1953  
(Deb. 24, Vol. IX, 27-04-2010)  
Col. 550

- Notification under Sub-Section (4) of Section 9 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and 1980  
(Deb. 17, Vol. VIII, 16-04-2010)  
Col. 491
- Notification under Sub-Section (4) of Section 94 of the Finance Act, 1994  
(Deb. 27, Vol. IX, 30-04-2010)  
Col. 808-10
- Notification under Sub-Section (7) of Section 9A of the Custom Tariff Act, 1975  
(Deb. 17, Vol. VIII, 16-04-2010)  
Col. 495
- Notification under Sub-Section (7) of the Section 9A of the Customs Tariff Act, 1975  
(Deb. 08, Vol. VII, 05-03-2010)  
Col. 823-27
- Notification under Sub-Section 27 of the Insurance Regulatory and Development Authority Act, 1999  
(Deb. 13, Vol. VIII, 12-03-2010)  
Col. 622-23
- Notification under Sub-Section (6) of Section 3 of Essential Commodities Act, 1955  
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Col. 333
- Notification under the Essential Commodities Act, 1955  
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Col. 554
- Notification under the Tea Act, 1953  
(Deb. 23, Vol. IX, 26-04-2010)  
Col. 634
- Notifications  
(Deb. 17, Vol. VIII, 16-04-2010)  
Col. 503
- Notifications under Clause (3) of Article 320 of the Constitution  
(Deb. 13, Vol. VIII, 12-03-2010)  
Col. 618
- Notifications under Section 10 of the National Highways Act, 1956  
(Deb. 10, Vol. VII, 09-03-2010)  
Col. 744-48
- Notifications under Section 10 of the National Highways Act, 1956  
(Deb. 29, Vol. IX, 04-05-2010)  
Col. 758-73  
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Col. 518-25  
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Col. 805-24
- Notifications under Section 14A of the Aircraft Act, 1934  
(Deb. 31, Vol. IX, 06-05-2010)  
Col. 321
- Notifications under Section 159 of the Custom Act, 1962  
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Col. 496  
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Col. 819-23
- Notifications under Section 179 of the Electricity Act, 2003  
(Deb. 22, Vol. IX, 23-04-2010)  
Col. 514-15  
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Col. 502-03
- Notifications under Section 18G of the Industries (Development and Regulation) Act, 1951  
(Deb. 09, Vol. VII, 08-03-2010)  
Col. 646
- Notifications under Section 19 of the Medicinal and Toilet Preparations (Excise Duties) Act, 1955  
(Deb. 17, Vol. VIII, 16-04-2010)  
Col. 501
- Notifications under Section 26 of the Environment (Protection) Act, 1986  
(Deb. 12, Vol. VIII, 11-03-2010)  
Col. 332

Notifications under Section 31 of the Securities and Exchange Board of India Act, 1992

(Deb. 08, Vol. VII, 05-03-2010)

Col. 828-29

Notifications under Section 39 of the Bureau of India Act, 1986

(Deb. 15, Vol. VIII, 16-03-2010)

Col. 803-04

Notifications under Section 4(d) of the Destructive Insects and Pests Act, 1914

(Deb. 10, Vol. VII, 09-03-2010)

Col. 739

Notifications under Section 48 of the Foreign Exchange Management Act, 1999

(Deb. 08, Vol. VII, 05-03-2010)

Col. 829

Notifications under Section 74 of the Prevention of Money Laundering Act, 1999

(Deb. 13, Vol. VIII, 12-03-2010)

Col. 623

Notifications under Section 77 of the Disaster Management Act, 2005

(Deb. 24, Vol. IX, 27-04-2010)

Col. 550-51

Notifications under Section B of the Foreign Exchange Management Act, 1999

(Deb. 32, Vol. IX, 07-05-2010)

Col. 514

Notifications under Section 10 of the National Highways Act, 1956

(Deb. 24, Vol. IX, 27-04-2010)

Col. 555-70

Notifications under Sub Section (2) of Section 36 of the National Institute of Pharmaceutical Education and Research Act, 1998

(Deb. 07, Vol. VII, 04-03-2010)

Col. 369-70

Notifications under Sub-Section (4) of the Section 94 of the Finance Act, 1994

(Deb. 08, Vol. VII, 05-03-2010)

Col. 828

Notifications under Sub-Section (1) of Section 37 of the Administrative Tribunal Act, 1985

(Deb. 30, Vol. IX, 05-05-2010)

Col. 463

(Deb. 03, Vol. VII, 24-02-2010)

Col. 679-81

Notifications under Sub-Section (2) of Section 13 of the Central Sales Tax Act, 1956

(Deb. 17, Vol. VIII, 16-04-2010)

Col. 501

Notifications under Sub-Section (2) of Section 3 of the All India Services Act, 1951

(Deb. 30, Vol. IX, 05-05-2010)

Col. 465-69

Notifications under Sub-Section (2) of Section 38 of the Central Excise Act, 1944

(Deb. 08, Vol. VII, 05-03-2010)

Col. 827-28

Notifications under Sub-section (3) of Section 141 of the Border Security Force Act, 1968

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Col. 133-35

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Col. 60-61

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Col. 474-76

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Col. 410-14

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Col. 63-68

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Col. 284-88

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Col. 128

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Col. 55-57

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Col. 309-10

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Col. 88-90

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Col. 765

**Need to re-open the railway gate No. 93C on Sabarkantha-Ahmedabad Railway Line near Village Baktapur in Himmatnagar, Gujarat to facilitate movement of villagers (MUR 377)**

(Deb. 09, Vol. VII, 08-03-2010)

Col. 660

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(Deb. 25, Vol. IX, 28-04-2010)

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Col. 358-70

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